

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 491 OF 2022**

IN THE MATTER OF :

ABHISHEK PANDEY

..... APPLICANT

VERSUS

MoEF&CC AND ORS.

..... RESPONDENTS

NDOH : 10.07.2024

**DETAILS OF DOCUMENTS SUBMITTED BY PROJECT
PROPONENT FOR ENVIRONMENTAL CLEARANCE**

APPLICANT

THROUGH



(VIKAS KUMAR SINGH)

ADVOCATE

Place : New Delhi

Date : 09.07.2024

134, NEW LAWYER'S CHAMBER

(M.C. SETALVAD BLOCK)

SUPREME COURT OF INDIA

BHAGWAN DAS ROAD, NEW DELHI-110001

MOBILE : +91 9911111246

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DETAILS/LIST OF DOCUMENTS REGARDING EC

Documents annexed with Form 1 for Environmental Clearance.

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State Environment Impact Assessment
Authority
Madhya Pradesh



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S.No	Proposal Details	Location	Important Dates	Category	Company/Proponent	Current status	* Attached Files	View TimeLine Details
1	Proposal No : SIA/MP/MIN/176210/2020 File No : 7882/2020 Proposal Name : Thatara	State : Madhya Pradesh District : Singrouli Tehsil : Chitrangi	Date of Submission for EC : Sep 29 2020 Date of Ec Granted : Dec 07 2020	Non-Coal Mining	M/S R.K.TRANSPORT & CONSTRUCTION LTD.	EC Granted	      	



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For any Technical support, Please Contact EFCCID, NIC, New Delhi, monitoring-fc(at)nic(dot)in

7882	7882/20 1(a)	M/s R.K.Transport and Construction Ltd, Shri Sachin Agrawal, Prop., 65-A, Transport Nagar, Dist. Korba, CG - 486889, Email - jiyoji23[at]gmail[dot]com, civil[at]rktcgroup[dot]com, Mobile - 07759246613	Prior Environment Clearance for Sand Quarry in an area of 4.95 ha. (130530 cum per annum) (Khasra No. 01), Village - Thatara, Tehsil - Chitrangi, Dist. Singrauli (MP) [176210]	03-10-20	3547-48/SEIAA/20 dated 03-10-20	Sent to SEAC. EC recommended in 465 SEAC meeting dated 07-11-20. EC granted in 645 SEIAA meeting dated 27-11-20. EC issued vide letter no. 5059- 60/SEIAA/20 dated 07-12-20. Case sent to SEIAA for onward action in 505 SEAC meeting dated 24-07-21. It is decided to write a letter to obtain actual status & the location of mine site with all coordinates duly certified by the Field Director, Sanjay Tiger Reserve to ascertain whether, the mine site comes under Notified Eco-Sensitive Zone of Son-Ghariyal WLS or not in 682 SEIAA meeting dated 26-08-21. Letter no. 1879-80/SEIAA/21 dated 14- 09-21 to Field Director, Sanjay Tiger Reserve - to provide factual status & the location of mine site with all coordinates to ascertain whether the mine site comes under Notified Eco-sensitive zone of Son- Ghariyal or not as earliest.	Compliance report for the period of June 21, Dec. 21 received by email on 05-01-22.
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TimeLine Details**Proposal received date at each stage of flow.**

Proposal No.* : SIA/MP/MIN/176210/2020

Project Name* : Thatara

Project Sector* : Non-Coal Mining

Date of submission* : 29 Sep 2020

Submitted by Proponent	Query for Shortcoming(if any) by SEIAA	Resubmission of Proposal by Proponent	Accepted by SEIAA and forwarded to SEAC	Query for Shortcoming(if any) by SEAC	Resubmission of Proposal by Proponent	Accepted by SEAC	Forwarded to SEIAA for EC	EC Letter Uploaded On/EC Granted
29/09/2020	N/A	N/A	03/10/2020	N/A	N/A	29/10/2020	19/11/2020	07/12/2020



RKTG GROUP

R.k. Transport & Constructions Limited

Registered Office : Plot 65-A, Transport Nagar, Korba (C.G.) - 495677
Tel.: +91 7759 222438 Fax : +91 7759 246613

Corporate Offices : H. No.-HIG 10, Sector - 2, Beside Madan Complex, Shankar Nagar,
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CIN - U45203CT2003PLC015609 | Web - www.rktcgroup.com | E-mail - civil@rktcgroup.com

**The Secretary,
State Environment Impact Assessment Authority
E-5, Paryavaran Parisar, Bhopal (M.P.)**

Subject : Submission of form-1 and pre-feasibility report for Environment Clearance in B-2 category for 4.95 Ha area Thatara Sand Mining (130530 cubic meter per year) at Village-Thatara, Tehsil- Chitrangi, Dist- Singrauli (M.P.).

Dear Sir,

Kindly find enclosed the application in Form-1, Feasibility report towards the 4.95 ha, Thatara Sand Mining Quarry, (130530 cubic meter per year) at Village Thatara, Tehsil - Chitrangi, Dist- Singrauli, (M.P.) for your kind consideration.

Looking for your kind and needful cooperation.

Thanking you,

**Your's Faithfully,
M/s R.K. Transport &
Construction LTD.**

(An ISO 9001: 2008 Certified Construction & Logistics Projects Company)



APPENDIX I
(See paragraph – 6)
FORM 1

(I) Basic Information

Sr. No.	Item	Details
1.	Name of the Project	Thatara Sand deposit project
2.	Sr. No. in the Schedule	1-A
3.	Proposed capacity/ area/ length/ tonnage to be handles/ command area/ lease area/ number of wells to be drilled	Capacity- 130530 m ³ Area-4.95 ha
4.	New/Expansion/Modernization	New
5.	Existing Capacity/ Area	NA
6.	Category of project A or B	Category "B-1"
7.	Does it attract the general condition? If Yes please specify	Not applicable
8.	Does it attract the specific condition? If Yes please specify	Not applicable
9.	Location Plot/survey/khsara no Village Tehsil District State	Thatara Khasra no- 01 Thatara Chitrangi Singrauli M.P.
10.	Nearest railway station/ airport along with distance in km	Phaphrakund railway station- 24.00km , Sidhi Airstrip – 102.00 km
11.	Nearest Town City District Headquarter	Chitrangi – 28.50km Singrauli- 45.00 km Singrauli- 45.00 km
12.	Village Panchayat/ Zila Parisad/ Municipal Corporation/ local Body	Village panchayat- Thatara

13	Name of the Applicant	M/S R.K. Transport & Construction Ltd.
14	Registered add	65A, Transport Nagar Korba, Chhattisgarh
15	Add for correspondence Name Designation (Owner/partner/CEO) Address Pin Code Phone no. Fax No Email	Shri Sachin Agarwal. partner 65A, Transport nagar Korba, disst.-Korba (Chhattishgarh)
16	Details of alternative site examined, if any, Location of these sites should be shown on a Toposheet	Mineral deposit has been identified by certifying agency; hence alternative site is not applicable.
17	Interlinked Project	NA
18	Whether separate application of interlinked project has been submitted	NA
19	If Yes date of submission	NA
20	If no reason	NA
21	Whether the proposal involves approval/clearance under, if yes details of the same a. The forest conservation act 1980 b. The wildlife protection act 1972 c. The CRZ notification 1991	NA
22	Whether there is any Govt. order/Policy relevant/relating to the site	Lease area granted by M.P. Govt.
23	Forest land involved	No
24	Whether there is any litigation pending against the project and/or land in which the project is propose to be set up a. Name of court	No

	b. Case No c. Order/direction of the court, if any and its relevance with the proposed project	
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(II) Activity
1. Construction, operation or decommissioning of the Project involving actions, which will cause physical changes in the locality (topography, land use, changes in water bodies, etc.)

S. No.	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
1.1	Permanent or temporary change in land use, land cover or topography including increase in intensity of land use (with respect to local land use plan)	Yes	Topographically the applied area is Son River bed area and its topography is subject to change with flood level and excavation done in general the area has highest level of 181m while lowest one is of 179m thus average 2m is the general elevation difference.
1.2	Clearance of existing land, vegetation and buildings?	Yes	Lease has been granted by the MPSMC Ltd. Through e-auction and sand is a minor mineral hence mining plan has been approved by Collector, Singrauli
1.3	Creation of new land uses?	Yes	As sand mining is proposed in River bed and land use will be retained by the flow of water in natural course.
1.4	Pre-construction investigations e.g. bore houses, soil testing?	No	
1.5	Construction works?	No	
1.6	Demolition works?	No	
1.7	Temporary sites used for construction works or housing of construction workers?	No	
1.8	Above ground buildings, structures or earthworks including linear structures, cut and fill or excavations	No	
1.9	Underground works including mining or tunneling?	No	Mining will be carried out by opencast semi-mechanized method.

1.10	Reclamation works?	NO	Reclamation and Rehabilitation is not required.
1.11	Dredging?	No	
1.12	Offshore structures?	No	
1.13	Production and manufacturing processes?	Yes	Sand has been excavated by opencast & semi mechanized method.
1.14	Facilities for storage of goods or materials?	No	Mining and dispatching on concurrent basis.
1.15	Facilities for treatment or disposal of solid waste or liquid effluents?	Yes	Mining is proposed to carry out by open cast Semi Mechanized method. No blasting is required for the sand mining. Pebbles will be generated with the mining of sand which is saleable item. The manner of disposal of waste will be manual. No dumping is required for sand and pebbles. Approx. 400 cum per day of Pebbles are expected to be generated along with the mining of sand. After completion of mining, total excavated land will be about 4.00Ha.
1.16	Facilities for long term housing of operational workers?	No	
1.17	New road, rail or sea traffic during construction or operation?	No	
1.18	New road, rail, air waterborne or other transport infrastructure including new or altered routes and stations, ports, airports etc?	No	
1.19	Closure or diversion of existing transport routes or infrastructure leading to changes in traffic movements?	No	
1.20	New or diverted transmission lines or pipelines?	No	
1.21	Impoundment, damming, culverting, realignment or other changes to the	No	

	hydrology of watercourses or aquifers?		
1.22	Stream crossings?	No	Sand mining will be carried on River Bed
1.23	Abstraction or transfers of water from ground or surface waters?	No	Sand Mining will be done by 0.5 m above from the water level of River.
1.24	Changes in water bodies or the land surface affecting drainage or run-off?	No	
1.25	Transport of personnel or materials for construction, operation or decommissioning?	No	
1.26	Long-term dismantling or decommissioning or restoration works?	Yes	No reclamation is required for sand mining.
1.27	Ongoing activity during decommissioning which could have an impact on the environment?	No	
1.28	Influx of people to an area in either temporarily or permanently?	No	Local labour will be employed on temporary basis for mining operation
1.29	Introduction of alien species?	No	
1.30	Loss of native species or genetic diversity?	No	
1.31	Any other actions?	No	

2. Use of Natural resources for construction or operation of the Project (such as land, water, materials or energy, especially any resources which are non-renewable or in short supply):

S. No.	Information/checklist confirmation	Yes /No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
2.1	Land especially undeveloped or agricultural land (ha)	Yes	Total lease area is 4.95 ha, which is a river bed & acquired through e-auction. No agriculture activity has been carried out in the lease area.
2.2	Water (expected source & competing users) unit: KLD	Yes	No water is required for the mining process.
2.3	Minerals (MT)	NO	
2.4	Construction material – stone, aggregates, sand / soil	No	

	(expected source – MT)		
2.5	Forests and timber (source – MT)	No	
2.6	Energy including electricity and fuels (source, competing users) Unit: fuel (MT), energy (MW)	Yes	Tractor trolley will be used for transportation of sand. The trolley & trucks belong to the contractor/purchaser. The approximate quantity of the fuel to be used per day 600 Lit/Day.
2.7	Any other natural resources (use appropriate standard units)	No	

3. Use, storage, transport, handling or production of substances or materials, which could be harmful to human health or the environment or raise concerns about actual or perceived risks to human health.

S. No.	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
3.1	Use of substances or materials, which are hazardous (as per MSIHC rules) to human health or the environment (flora, fauna, and water supplies)	No	
3.2	Changes in occurrence of disease or affect disease vectors (e.g. insect or water borne diseases)	No	
3.3	Affect the welfare of people e.g. by changing living conditions?	Yes	Employment will be provided during the course of mining.
3.4	Vulnerable groups of people who could be affected by the project e.g. hospital patients, children, the elderly etc.,	No	
3.5	Any other causes	No	

4. Production of solid wastes during construction or operation or decommissioning (MT/month)

S. No.	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
4.1	Spoil, overburden or mine wastes	Yes	Consider the rate of Production only 130530 cum per year. Pebbles are

			expected to be generated along with the mining of sand. The pebble has been sold out to the respective purchaser.
4.2	Municipal waste (domestic and or commercial wastes)	No	
4.3	Hazardous wastes (as per Hazardous Waste Management Rules)	No	
4.4	Other industrial process wastes	No	
4.5	Surplus product	No	
4.6	Sewage sludge or other sludge from effluent treatment	No	
4.7	Construction or demolition wastes	No	
4.8	Redundant machinery or equipment	No	
4.9	Contaminated soils or other materials	No	
4.10	Agricultural wastes	No	
4.11	Other solid wastes	No	

5. Release of pollutants or any hazardous, toxic or noxious substances to air (Kg/hr)

S. No.	Information/Checklist confirmation	Yes /No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
5.1	Emissions from combustion of fossil fuels from stationary or mobile sources	Yes	Tractor trolley & trucks will be used for transportation of sand. The trolley & trucks belong to the contractor/purchaser. The approximate quantity of the fuel to be used per day 400 Lit/Day.
5.2	Emissions from production processes	Yes	No.
5.3	Emissions from materials handling including storage or transport	yes	Fugitive emission during transport of sand is expected, which is localized in nature.
5.4	Emissions from construction activities including plant and	No	

	equipment		
5.5	Dust or odours from handling of materials including construction materials, sewage and waste	No	No construction or sewage waste is expected from the mining process
5.6	Emissions from incineration of waste	No	
5.7	Emissions from burning of waste in open air (e.g. slash materials, construction debris)	No	
5.8	Emissions from any other sources	No	

6.0 Generation of Noise and Vibration, and Emissions of Light and Heat:

S. No.	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data with source of information data
6.1	From operation of equipment e.g. engines, ventilation plant, crushers	No	Sand will be lifted and loaded manually, no equipments is required for the sand mining.
6.2	From industrial or similar processes	No	
6.3	From construction or demolition	No	
6.4	From blasting or piling	NO	
6.5	From construction or operational traffic	No	
6.6	From lighting or cooling systems	No	
6.7	From any other sources	No	

7. Risks of contamination of land or water from releases of pollutants into the ground or into sewers, surface waters, groundwater, coastal waters or the sea:

S. No.	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
7.1	From handling, storage, use or spillage of hazardous materials	No	

7.2	From discharge of sewage or other effluents to water or the land (expected mode and place of discharge)	No	
7.3	By deposition of pollutants emitted to air into the land or into water	No	
7.4	From any other sources	No	
7.5	Is there a risk of long term build up of pollutants in the environment from these sources?	No	

8. Risk of accidents during construction or operation of the Project, which could affect human health or the environment

S. No.	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
8.1	From explosions, spillages, fires etc from storage, handling, use or production of hazardous substances	No	
8.2	From any other causes	No	
8.3	Could the project be affected by natural disasters causing environmental damage (e.g. floods, earthquakes, landslides, cloudburst etc)?	No	

9. Factors which should be considered (such as consequential development) which could lead to environmental effects or the potential for cumulative impacts with other existing or planned activities in the locality

S. No.	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
9.1	Lead to development of	No	

	supporting, utilities, ancillary development or development stimulated by the project which could have impact on the environment e.g.: <ul style="list-style-type: none"> • Supporting infrastructure (roads, power supply, waste or waste water treatment, etc.) • housing development • extractive industries • supply industries • other 		
9.2	Lead to after-use of the site, which could have an impact on the environment	No	
9.3	Set a precedent for later developments	No	
9.4	Have cumulative effects due to proximity to other existing or planned projects with similar effects	No	

(III) Environmental Sensitivity

S. No.	Areas	Name/ Identity	Aerial distance (within 15 km.) Proposed project location boundary
1	Areas protected under international conventions, national or local legislation for their ecological, landscape, cultural or other related value	YES	Son RF – 5.50 km – S Kaimur RF – 14.50 km – W
2	Areas which are important or sensitive for ecological reasons - Wetlands, watercourses or other water bodies, coastal zone, biospheres, mountains, forests	YES	Son River – 0.00km Belan Nadi – 12.25km – N Local nala – 1.25 km - E
3	Areas used by protected, important or sensitive species of flora or fauna for breeding, nesting, foraging, resting, over wintering, migration	No	

4	Inland, coastal, marine or underground waters	No	
5	State, National boundaries	Yes	UP Border – 0.02km - W
6	Routes or facilities used by the public for access to recreation or other tourist, pilgrim areas	Yes	SH-5 -25.00 km-E
7	Defence installations	No	
8	Densely populated or built-up area	YES	Singrauli
9	Areas occupied by sensitive man-made land uses (hospitals, schools, places of worship, community facilities)	YES	Govt. Higher Secondary School – 29.50km - WSW
10	Areas containing important, high quality or scarce resources (Ground water resources, surface resources, forestry, agriculture, fisheries, tourism, minerals)	NO	
11	Areas already subjected to pollution or environmental damage. (Those where existing legal environmental standards are exceeded)	No	
12	Areas susceptible to natural hazard which could cause the project to present environmental problems (earthquakes, subsidence, landslides, erosion, flooding or extreme or adverse climatic conditions)	No	

(IV) PROPOSED TERMS OF REFERENCE

- Purpose and Brief of the project
- Description of environment setting around 10 km of project site.
- Study of proposed pollution control equipment, fugitive dust emissions, solid waste disposal, noise pollution and environmental effect of mining operations. Study of preventive and control measures proposed for safety of workers
- Study of short term and long term impacts on sensitive targets such as endangered species of wildlife, plants and economically important crop, the historically important site, population of elderly / infants.

- To prepare a detailed Management Plan for implementation of mitigative measures. To suggest preventive and mitigative measures to minimize adverse impacts and to maximize beneficial impacts. Suggest measures and recommendations for pollution control and its monitoring equipment/ system and organizational set up for maintenance of pollution control equipment.

I hereby given undertaking that the data and information given in the application and enclosures are true to best of my knowledge and behalf and I am aware that if any part of data and information submitted is found to be false or misleading at any stage the project will be rejected and clearance given, if any to the project will be revoked at our risk and cost.

Date

Signature of applicant with name & Full address

(Project Proponent/ Authorized Signatory)
M/S R.K. Transport & Construction
District; Korba

Form-2

APPLICATION FOR PRIOR ENVIRONMENTAL CLEARANCE

S. No.	Item	Details
1.	<p>Whether it is a violation case and application is being submitted under Notification No. S.O.804(E) dated 14.03.2017 ?</p> <p>Details of Project:</p> <p>(a)Name of the project(s)</p> <p>(b)Name of the Company / Organisation</p> <p>(c)Registered Address</p> <p>(d)Legal Status of the Company</p>	<p>No</p> <p>Thatara</p> <p>M/S R.K.TRANSPORT & CONSTRUCTION LTD.</p> <p>65A, Transport Nagar Korba ,District - Korba (CG),,Singrouli,Madhya Pradesh-495677</p> <p>Private</p>
2.	<p>Address for the correspondence:</p> <p>(a)Name of the Applicant</p> <p>(b)Designation (Owner/ Partner/ CEO)</p> <p>(c)Address</p> <p>(d)Pin code</p> <p>(e)E-mail</p> <p>(f)Telephone No.</p> <p>(g)Fax No.</p> <p>(h)Copy of documents in support of the competence/authority of the person making this application to make application on behalf of the User Agency .</p>	<p>Sachin Agrawal</p> <p>Owner</p> <p>65A, Transport Nagar Korba ,District - Korba (CG),Korba,Chhattisgarh-495677</p> <p>495677</p> <p>jiyoji23@gmail.com</p> <p>7759-227901</p> <p>Annexure-Uploaded Copy of documents in support of the competence/authority</p>
3.	<p>Category of the Project/Activity as per Schedule of EIA Notification, 2006:</p> <p>(a)Major Project/Activity</p> <p>(b)Minor Project/Activity</p> <p>(c)Category</p> <p>(d)Proposal Number</p> <p>(e)Master Proposal Number(Single Window)</p> <p>(f)EAC concerned (for category A Projects only)</p> <p>(g)Project Type</p>	<p>1(a) Mining of minerals</p> <p>2(b) Mineral beneficiation</p> <p>B2</p> <p>SIA/MP/MIN/176210/2020</p> <p>SW/176209/2020</p> <p>Non-Coal Mining</p> <p>Fresh EC</p>
4.	<p>Location of the Project:</p> <p>(a)Plot/Survey/Khasra No.</p> <p>(b)Pincode</p> <p>(c)Bounded Latitudes (North)</p> <p>From</p> <p>Degree</p> <p>Minutes</p> <p>Second</p>	<p>01</p> <p>486886</p> <p>24.5972</p>

1020

19

	Sand Mine	Opencast Mine	4.95 ha			
8.2. Product						
S. No.	Product/Activity (Capacity/Area)	Quantity	Unit	Other Unit	Mode of Transport / Transmission of Product	Other Mode of Transport / Transmission of Product
(1.)	Sand	130530	Others	cubic meter per year	Road	
9.	<u>In case of Expansion / Modernisation / One Time Capacity Expansion (only for Coal Mining) / Expansion under Clause 7(ii) / Modernisation under Clause 7(ii) / Change of Product Mix under Clause 7(ii):</u> Details Not Applicable					
9.1.	<u>Details of Consent to Operate</u> (i) Whether Consent to operate obtained ? NA (ii) Copies of all Consent to operate obtained since inception NA (iii) Date of Issue N/A (iv) Valid Upto N/A (v) File No. NA (vi) Application No. NA (vii) Copy of Consent to operate valid as on date NA					
10.	<u>Project Cost:</u> (a) Total Cost of the Project at current price level (in crores) 0.60 (b) Funds Allocated for Environment Management (Capital) (in crores) 0.25 (c) Funds Allocated Towards ESC (Entrepreneur Social Responsibility) (in crores) 0.20 (d) Funds Allocated for Environment Management Plan (EMP) (Recurring per Annum) (in crores) 0.25 (e) Funds Allocated for Environment Management Capital(%) 41.67					
11.	Whether project attracts the General Condition specified in the Schedule of EIA Notification ? No					
12.	Whether project attract the Specific Condition specified in the Schedule of EIA Notification ? No					
13.	<u>Raw Material / Fuel Requirement:</u> (a) Proposed quantity of raw material/fuel 0.00 (b) Existing quantity of raw material/fuel N/A (c) Total quantity of raw material/fuel 0					

13.1. Raw Material / Fuel Profile											
S. No.	Raw Material / Fuel	Quantity	Unit	Other Unit	Source (incase of Import. please specify country and Name of the port from which Raw Material / Fuel is received)	Mode of Transport	Other Mode of Transport	Distance of Source from Project Site (in Kilometres) (In case of import, distance from the port from which the raw material / fuel is received)	Type of Linkage	Other Type of Linkage	Uploaded Copy of Linkage
(1.)	0	0.00	Tons per Annum		Open Market	Road		0.00	Open Market		Copy of Linkage

Baseline Data :											
14.	(a)Period of Base Line Data Collection					FROM 01 Jul 2020 To 31 Aug 2020					
	(b)Season					Pre-Monsoon					

14.1. No. of ambient Air Quality (AAQ) Monitoring Locations : 0.00							
S. No.	Criteria Pollutants	Other Criteria Pollutants	Unit	Maximum Value	Minimum Value	98 Percentile Value	Prescribed Standard
(1.)	NOx		Micro Gram per Meter Cube	0.00	0.00	0.000	0.00
(2.)	PM2.5		Micro Gram per Meter Cube	0.00	0.00	0.00	0.00
(3.)	SO2		Micro Gram per Meter Cube	0.00	0.00	0.00	0.00
(4.)	PM10		Micro Gram per Meter Cube	0.00	0.00	0.00	100

14.2. No. of Ground Water Monitoring Locations : 0.00									
S. No.	Criteria Pollutants	Other Criteria Pollutants	Heavy Metal	Unit	Other Unit	Maximum Value	Minimum Value	Desirable Limit	Maximum Permissible Limit
(1.)	TSS			mg/l		0.00	0.00	0.00	0.00

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	Total Hardness		mg/l	0.00	0.00	0.00	0.00
(3.)	Fluoride		mg/l	0.00	0.00	0.00	0.00
(4.)	pH		NA	0.00	0.000	0.00	0.00
(5.)	TDS		mg/l	0.00	0.00	0.00	0.00
(6.)	Chlorides		mg/l	0.00	0.00	0.00	0.00
(7.)	Heavy Metals	Iron	mg/l	0.00	0.00	0.00	0.00

14.3. No. of Surface Water Monitoring Locations : 0.0

S. No.	Criteria Pollutants	Other Criteria Pollutants	Unit	Other Unit	Maximum Value	Minimum Value	Classification of inland water body
(1.)	pH		mg/l		0.00	0.00	C
(2.)	DO		mg/l		0.00	0.00	C
(3.)	BOD		mg/l		0.00	0.00	C
(4.)	COD		mg/l		0.00	0.00	C

14.4. No. of Ambient Noise Monitoring Locations : 0.00

S. No.	Parameter	Unit	Maximum Value	Minimum Value	Prescribed Standard
(1.)	Leq(Night)	A-weighted decibels(dB(A))	0.00	0.00	0.00
(2.)	Leq(Day)	A-weighted decibels(dB(A))	0.0	0.00	0.00

14.5. No. of Soil Sample Monitored Locations : 0.00

S. No.	Parameter	Unit	Other Unit	Maximum Value	Minimum Value
(1.)	N(Nitrogen)	Kilogram per hectare		0.00	0.00
(2.)	P(Phosphorus)	Kilogram per hectare		0.00	0.00
(3.)	K(Potassium)	Kilogram per hectare		0.00	0.00
(4.)	Electric Conductivity	Millisiemens per Centimetre		0.00	0.00
(5.)	pH	Millisiemens per Centimetre		0.00	0.00

14.6.	Details of Ground Water Table:	
	(a)Range of Water Table Pre-Monsoon Season (Meters Below Ground Level (m bgl))	From 31 To 35
	(b)Range of Water Table Post-Monsoon Season (Meters Below Ground Level (m bgl))	From 30 To 34
	(c)Whether Ground Water Intersection will be there ?	No

15. Details of Water Requirement (During Operation)												
S. No.	Source	Source Other	Required Quantity	Distance from Source	Copy of Permission from Competent Authority	Mode of Transport	Other Mode of Transport	Method of Water Withdrawal	Other Method of Water Withdrawal	Letter No.	Date of Issue	Permitted Quantity
(1.)	Others	Tankers and water under pit	40	0.00	Not Applicable	modeOthers	tankers	Others	Pipeline	NA	03 Sep 2020	40
15.1.	(a)Whether Desalination is proposed					No						
16. Waste Water Management(During Operation)												
S. No.	Type/Source	Quantity of Waste Water Generated (Kilolitre per Day)	Treatment Capacity (Kilolitre per Day)	Treatment Method	Mode of Disposal	Other Mode of Disposal	Quantity of Treated Water Used in Recycling/Reuse (Kilolitre per Day)	Quantity of Discharged Water (Kilolitre per Day)				
(1.)	Domestic Waste Water	4.00	3.6	Soak pit and tank	Others	Soak pit	3.6	0.4				
16.1.	(a)Total Waste Water Generation					4						
	(b)Total Discharged Water					0.4						
	(c)Total Reused Water					3.6						
17. Solid Waste Generation/Management												
S. No.	Name of Waste	Item	Other Item	Quantity per Annum	Unit	Distance from Site(KM)	Mode of Transport	Other Mode of Transport	Mode of Disposal	Other Mode of Disposal		
(1.)	0.00	Others	NA	0.00	Tons	0.00	Road		Others	NA		
18.												
18.1. Air Quality Impact Prediction												
S. No.	Criteria Pollutants	Other Criteria Pollutants	Unit	Baseline Concentration	Distance GLC	Incremental Concentration	Total GLC	Prescribed Standard				
(1.)	PM2.5		Microgram per Meter Cube	0.00	0.00	0.00	0.00	0.0				
(2.)	SO2		Microgram per Meter Cube	0.00	0.00	0.00	0.00	00				
(3.)	NOx		Microgram per Meter Cube	0.00	0.00	0.00	0.00	0.00				

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PM10		Microgram per Meter Cube	0.00	0.00	0.00	0.00	0.00
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18.2. **Stack Details**

S. No.	Source	Fuel	Stack Height(m)	Stack Diameter(m)	Pollutants	Other Pollutants	Emission (GLS)
(1.)	00.00	0.00	0.00	0.00	PM10,SO2,NOx ,PM2.5		0.00

19.	Power Requirement:			
	(a)Quantity (Kilo Volt Amps (kVA))		0.00	
	(b)Source		MPESB	
	(c)Uploaded Copy of Agreement		Not Applicable	
	(d)Standby Arrangement (Details of DG Sets)		Not required	
	(e)Stack Height (in m)		0	

20.	Land Ownership Pattern:			
	(a)Forest Land		0.00	
	(b)Private Land		0.00	
	(c)Government Land		4.95	
	(d)Revenue Land		0.00	
	(e)Other Land		0.0	
	Total Land		4.95	

21.	Present Land Use Breakup of the Study Area in Ha:			
	(a)Agriculture Area		2451	
	(b)Waste/Barren Land		124	
	(c)Grazing/ Community Land		547	
	(d)Surface Water Bodies		124	
	(e)Settlements		477	
	(f)Industrial		747	
	(g)Forest		445	
	(h)Mangroves		0.00	
	(i)Marine Area		0.00	
	(j)Others : NA		0.00	
	Total		4915	

22. **Land Requirement for Various Activities**

S. No.	Description of Activity / Facility / Plant / Others	Others	Land Requirement	Remarks
(1.)	Quarry Area		4.95	GOVT. LAND

	Total	4.95			
23.	<u>Ecological and Environmental Sensitivity (Within 10 Km):- WLS-Wild Life Species; NPA-Notified Protected Area; ESAs-Eco Sensitive Areas; ESZs-Eco Sensitive Zones :</u>				
23.1.	Details of Ecological Sensitivity :				
S. No.	Details of Ecological Sensitivity	Name	Distance from the Project (Km)	Remarks	
(1.)	Critically Polluted Area	0.00	0.00	0.0	
(2.)	WLS	0.00	0.00	0.00	
(3.)	ESAs	0.00	0.00	0.00	
(4.)	Corridors	0.00	0.00	0.00	
(5.)	Wildlife Corridors	0.00	0.00	0.00	
(6.)	NPA	0.00	0.00	0.00	
(7.)	ESZs	0.00	0.00	0.00	
23.2.	Details of Environmental Sensitivity :				
S. No.	Details of Environmental Sensitivity	Other Details of Environmental Sensitivity	Name	Distance from the Project (Km)	Remarks
(1.)	Forest		0.00	0.00	0.00
(2.)	Archaeological Sites		Son	5.50	Reserve Forest
(3.)	Defence Installations		0.00	0.00	NA
23.3.	(a)Whether Noc / Permission from the competent authority is required?		No		
	(b)Whether NBWL recommendation is required?		No		
24.	<u>Forest Land:</u> Whether any Forest Land involved?		No		
25.	<u>Tree Cutting:</u> (a)No. of Trees Cut for the Project (if Forest Land not Involved) (b)Details of Tree Cutting and Planting of Trees		0.00 Not Applicable		
26.	<u>Land Acquisition Status:</u> (a)Acquired Land(Ha) (b)Land yet to be acquired(Ha) (c)Status of Land acquisition if not acquired		4.95 0.00 0.00		

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27.	Rehabilitation and Resettlement (R&R): (a)No. of Villages (b)No. of Households (c)No. of PDFs (Project Displaced Families) (d)No. of PAFs (Project Affected Families) (e)Funds Allocated for R&R(in Rs) (f)Status of R&R	0.00 0.00 0.00 0.00 0.00 Completed
28.	Details of Presence of Schedule-I Species: (a)Whether there is Presence of Schedule-I Species ? (b)Whether conservation plan for Schedule-I Species has been prepared ? (c)Whether conservation plan for Schedule-I Species has been approved by competent authority ?	No No No
29.	Details of Presence of Water Bodies in Core Area: (a)Whether there is Presence of Water Bodies in Core Area ? (b)Whether there is Diversion Required ? (c)Whether permission has been obtained from competent authority ?	No No No
30.	Details of Presence of Water Bodies in Buffer Area: (a)Whether there is Presence of Water Bodies in Buffer Area ?	No
31.	Manpower Requirement: (a)Permanent Employment-During Construction (b)Permanent Employment-During Operation (c)Temporary Employment- During Construction (d)Temporary Employment- During Operation (e)No. of working days (f)Total Manpower	20 20 20 23 200 83
32.	Green Belt in Ha: (a)Total Area of Green Belt (in hectare) (b)Percentage of Total Project Area (c)No. of Plants to be Planted (d)Funds Allocated for Plantation (e)Uploaded Green Belt plan	0.50 10.10 1500 150400 Copy of Green Belt Plan
33.	Project Benefits	
S. No.	Type of Project Benefits	Details of Project Benefits

(1.)	Social	The mining project will create local employment to the villagers residing near by the lease area and they will get direct and indirect employment of various types.
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34. CRZ Specific Details : Not Applicable

35. Sector Specific Details For Non-Coal Mining

S. No.	Item	Details
1.	No. of Mineral(s) to be Mined : 1	
S. No.	Mineral(s) to be Mined	Major or Minor Mineral
(1.)	Sand	Minor
2.	Mine Capacity in ROM (Run of Mine)	130530
3.	Uploaded 500 meters Cluster Certificate from State Mines and Geology in case of minor minerals	Copy of 500 meters Cluster Certificate from State Mines and Geology.
4.	Mining Plan: (a)Approval Letter No. (b)Date of Approval (c)Approved Letter (d)Approved By State Mining and Geology Department (e)Approved Mining Lease Area (f)Approved Capacity	4314/2020 03 Sep 2020 Copy of Approved Letter State 4.95 130530
5.	Technical Details: (a)Total Geological Reserves (Million Ton) (b)Mineable Reserves (Million Ton) (c)Extractable Reserves(Million Ton) (d)Percent(%) of Extraction (e)Grade of Coal /Ore /Mineral (f)Stripping Ratio (g)Category of Gaseousness (Only for Coal Mining, Others may Write NA) (h)Average Gradient(Degree) (i)Mining Method (j)Life of Mine (Years)	0.145530 0.148500 0.130530 95 0.00 1 : 0.05 NA 45 Opencast 3.00
6.	Details of Beneficiations:	

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	(a)Whether it is proposed to install beneficiation plant/Coal washery within the mining lease area	No
	(b)Whether it is proposed to install crusher within the mining lease area	No
7.	<u>Details of Seams:</u> (a)Whether details of seam applicable	No
8.	<u>Details of Mining Lease:</u> (a)Mining Lease Area (in Hectare)	4.95
	(b)Whether obtained Letter of Intent (LOI) from the state government ?	No
	(i)Reason thereof	lease already sanction
	(c)Whether Lease Deed Executed ?	No
	(i)Reason thereof	lease already sanction
	(d)Whether Lease Deed Renewed ?	No
	(i)Reason thereof	lease already sanction
9.	<u>OB (Over Burden) Management:</u> (a) Details of External Dumps: (i)No. of OB Dumps	0.00
	(ii)Total Area (in Hectare)	0.00
	(iii)Height (in meter)	0.00
	(iv)Quantity (in Million Cubic meter)	0.00
	(v)No. of year back fill up	0.00
	(b) Details of Internal Dumps: (i)No. of Internal Dumps	0.00
	(ii)Total Area (in Hectare)	0.00
	(iii)Height (in meter)	0.00
	(iv)Quantity (in Million Cubic meter)	0.00
10.	<u>Details of Topsoil Management:</u> (a)Quantity of Topsoil excavated during the entire life of the mine (in Million Cubic metre)	0.00
	(b)Quantity of Topsoil proposed for utilization for reclamation during the entire life of the mine (in Million Cubic metre)	0.00
	(c)Quantity of Topsoil proposed for utilization for other activities during the entire life of the mine (in Million Cubic metre)	0.0
11.	<u>Details of Final Mine Void:</u> (a)Area (in Hectare)	4.95
	(b)Depth (in meter)	3
	(c)Volume (in Million Cubic meter)	0.00

12.	Details of Quarry: (a)Final Void of 4.95 (hectare) at a Depth of 3 meter which is Proposed to be Converted into a Water Body. (b)Total Quarry Area (ha) 4.95
13.	Details of Transportation: (a)In Pit/Underground to Surface open cast (b)Surface to Siding/Loading on site (c)Transportation / Conveyor Details truck/dumper

14. **Details of Land Usage (Pre-Mining)**

S. No.	LAND USE	Other LAND USE	WITHIN ML AREA (Hectare)	OUTSIDE ML AREA (Hectare)	TOTAL (Hectare)
(1.)	WASTE LAND		0.00	0.00	0
(2.)	SURFACE WATER BODIES		0.00	0.00	0
(3.)	SETTLEMENTS		0.00	0.00	0
(4.)	FOREST LAND		0.00	0.00	0
(5.)	AGRICULTURE LAND		0.00	0.00	0
(6.)	GRAZING LAND		0.00	0.00	0
TOTAL			0	0	0

15. **Details of Land Usage (Post-Mining)**

S. No.	LAND USE	Other LAND USE	Plantation (ha)	Water Body (ha)	Public Use (ha)	Undisturbed (ha)	Total
(1.)	EXCAVATION/QUARRY		4.95	0.00	0.00		4.95
(2.)	BUILT UP AREA (COLONY/OFFICE)		0.00	0.00	0.00		0
(3.)	GREEN BELT		0.00	0.00	0.00		0
(4.)	TOP SOIL STORAGE		0.00	0.00	0.00		0
(5.)	EXTERNAL OB DUMPS		0.00	0.00	0.00		0
(6.)	INTERNAL OB DUMPS		0.00	0.00	0.00		0
(7.)	VIRGIN AREA		0.00	0.00	0.00		0
(8.)	ROADS		0.00	0.0	0.00		0
TOTAL			4.95	0	0	0	4.95

16. **Details of Reclamation:**

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Total Afforestation Plan shall be Implemented Covering of Mining.**This will Include:**

(a)External OB Dump(in hectare)	0.00
(b)Internal Dump(in hectare)	0.00
(c)Quarry(in hectare)	4.95
(d)Safety Zone(in hectare)	0.0
(e)Final Void of 4.95 (hectare) at a Depth of 3 meter which is Proposed to be Converted into a Water Body.	
(f)Density of Tree Plantation per ha (in no.)	0.005
(g)Others in ha (such as Excavation Area along ML Boundary, along Roads and Infrastructure, Embankment Area and in Township Located Outside the Lease etc)	0.00
(h)Total afforestation plant (in hectare)	0.50

17. **Status of progressive Mining Closure Plan:**

Details Not Applicable

18. **Details of Actual Coal/ ORE Production vis-a-vis Sanctioned Capacity since the Inception:**

S. No.	Financial Year	Sanctioned Capacity as per EC (MTPA)	Sanctioned Capacity as per CTO	Sanctioned Capacity as per approved mining plan	Actual Production	Excess Production Beyond the EC / CTO/ Mining Plan Sanctioned Capacity (MTPA)
(1.)	0.00	0.00	0.00	0.00	00.00	0.00

S. No.	Item	Details
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36. **Details of Court Cases:**

(a)Whether there is any Court Cases pending against the project and/or land in which the project is proposed to be set up ?

No

37. **Details of Direction Issued under Environment (Protection) Act / Air (Prevention & Control of Pollution) Act / Water (Prevention & Control of Pollution) Act:**

(a)Whether any Direction issued under EPA Act/Air Act/Water Act ?

No

38. **Details of EIA Consultant:**

(a)Have you hired Consultant for preparing document? | Yes

(i)Accreditation No. | NABET/EIA/2023/RA0176

(ii)Name of the EIA Consultant | Creative Enviro Services Bhopal

(iii)Address | 42, doorsanchar Nagar, E8 extension,Bhopal

(iv)Mobile No. | 9425009319

(v)Landline No. | 0755424351

(vi)Email Id | creative.bpl@gmail.com

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	(vii)Category of Accreditation (viii)Sector of Accreditation (ix)Validity of Accreditation (x)Uploaded Certificate of Accreditation certified by QCI/NABET	A Non-Coal Mining 22 Oct 2023 Copy of Certificate of Accreditation
39.	<p>Documents to be Attached:</p> <p>(a.I)Upload Copy of EIA/EMP(Text) (a.II)Upload Copy of EIA/EMP(Annexures) Report (a.III)Upload Copy of EIA/EMP(Maps/Plans/Figures only) (b)Uploaded Copy of Risk Assessment Report (c)Uploaded Copy of Feasibility Report/ Detailed Project Report(DPR) /Detailed Engineering Report /Detailed Conceptual Plan /Approved Mining Plan (d)Uploaded Copy of Final Layout Plan (e)Uploaded Cover Letter (f)Uploaded Copy of documents in support of the competence/authority of the person making this application to make application on behalf of the User Agency (g)Uploaded Copy of District Survey Report (h)Uploaded Copy of Replenishment Study Report & Baseline Survey Data (i)Uploaded Additional File (j)Uploaded Proposal Presentation (To be given in EAC/SEIAA/SEAC meeting) (k)Uploaded Updated Form1</p>	<p>Copy of EIA/EMP(Text). Copy of EIA/EMP(Annexures). Copy of EIA/EMP(Maps/Plans/Figures only). Copy of Risk Assessment Copy of Feasibility Report/ Detailed Project Report(DPR) /Detailed Engineering Report /Detailed Conceptual Plan /Approved Mining Plan Copy of Final Layout Plan Copy of Cover Letter Copy of documents in support of the competence/authority of the person making this application to make application on behalf of the User Agency. NA NA Copy of Additional File NA NA</p>

Essential Details Sought

S. No.	EDS Sought Date	EDS Sought	Letter
NO Record			
Additional Details Sought			
S. No.	ADS Sought Date	ADS Sought	Letter
NO Record			

Undertaking

I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief. And I am aware that if any part of the data and information found to be false or misleading at any stage, the project will be rejected and clearance given, if any to the project will be revoked at our risk and cost. In addition to above, I hereby give undertaking that no activity/ construction/ expansion has since been taken up.

<p>Name of Applicant Designation Name of Company (Applicant Name should not be given here)</p>	<p>Sachin Agrawal Owner M/S R.K.TRANSPORT & CONSTRUCTION LTD.</p>
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[Print](#)

जाते, कलेक्टर (14) जिला सिंगोली (गोप्र०)

कापा० ग्राम पैलापत क्षेत्र द्वारा अनपद पैलापत निवर्तनी जिला सिंगोली (गोप्र०) अनाम कारिवाही की मकल। -

क्र.सं.	उप०/सदस्यों के नाम	विषय	शंखितर में कारिवाही	निर्णय	उप० के स्थान
1/18	1- पूजा देवी सरपंच	प्रस्ताव नं० 05	भाज दिनांक 27/4/18 को ग्राम पैलापत द्वारा की बैठक पूजा देवी सरपंच मेहावरा की अध्यक्षता में संगठ 12 वजे स्थान गोवाम भवन पर आयोजित की गई। बैठक में सार्वजनिक का केवम ध्यान प्रस्तावित। - ग्राम पैलापत द्वारा प्रस्तावित किया कि ग्राम पैलापत द्वारा ग्राम में देव है जो क्षेत्र बाजिल में नहीं आता है एवं अध्यक्ष प्रदेश शासन की भूमि है। ग्राम पैलापत में पंचायत संघी आबास एवं शैलालप निगाठ के लिए इत की दुलाई का स्थापना आय। भूमि शकसरा नं० 02 खता 5.00 हे० है।	शिव स्वयंसेवक विभाग जिला शाखा कि ग्राम पैलापत द्वारा ग्राम क्षेत्र में देव है एवं शैलालप निगाठ के लिए इत की दुलाई का स्थापना आय। भूमि शकसरा नं० 02 खता 5.00 हे० है।	गोप्र० के स्थान
	2- अमृता उपसरपंच	ग्राम पैलापत द्वारा			
	3- झंझु पंज	ग्राम क्षेत्र नदी			
	4- मोहनकली	के देव निकाले			
	5- अनाम	आने के सम्बन्ध			
	6- मधुरा	में।			
	7- सुश्रवा				
	8- शिवशंकर				
	9- शिवप्रसाद				
	10- पानकु मारी				

पूजा देवी सरपंच

अनाम कारिवाही का प्रस्तावित किया गया है।

अनाम कारिवाही का प्रस्तावित किया गया है।

कार्यालय ग्राम पंचायत क्षेत्र 6224 अनपद पंचायत - चित्तौरी जिला - सिंगवैली (अ.प्र.)

क्र. 90 -

दिनांक 20/01/08

श्री. श्रीमान कलिकर महोदय (एकीकृत शाखा)
जिला सिंगवैली (अ.प्र.)

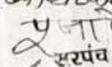
विषय - ग्राम पंचायत क्षेत्र 6224 अनपद पंचायत चित्तौरी जिला सिंगवैली के 2954
क. 1 रकबा 5.00 हे० शासकीय भूमि पर नवीन रेत उत्खनन हेतु अनुमति प्रदान
किये जाने।

मान्यवर विधायकता के सञ्चालन में लेख है कि ग्राम पंचायत क्षेत्र 6224 अनपद पंचायत
चित्तौरी के अन्तर्गत कृष्णा में पर्याप्त मात्रा में रेत उपलब्ध है जिससे शायद के रेत
बुझार नवीन रेत उत्खनन हेतु रेत खाने एवं संरक्षणित करने हेतु नवीन रेत -
उत्खनन कार्य प्रारम्भ करने की ग्राम पंचायत को अनुमति प्रदान की जाय जिससे
अभिजात लोगों को रोजगार प्राप्त हो सके एवं पंचायत में चल रहे प्रधान मंत्री आवास योजना
सकल निर्माण तथा अन्य शासकीय निर्माण कार्य रेत की उपलब्धता से समय में पूर्ण हो
सके।

अस्तु निवेदन है कि ग्राम पंचायत की आशु क. 1 रकबा 5.00 हे० शासकीय में रेत
खनन की अनुमति/पर्याप्त प्रदान करने की अनुमति प्रदान की जाय।

प्रतिनिधि - 1 - श्रीमान मुख्य कार्यपालन अधिकारी जिला सिंगवैली 2 - श्रीमान अनुसूचित आदिवासी
3 - श्रीमान मुख्य कार्यपालन अधिकारी आर. प्र. अनपद पंचायत चित्तौरी


श्रीमान मुख्य कार्यपालन अधिकारी
जिला सिंगवैली (अ.प्र.)


मुख्य कार्यपालक
ग्राम पंचायत क्षेत्र 6224
अ.प्र. चित्तौरी जिला सिंगवैली



कार्यालय, मुख्य वन संरक्षक एवं क्षेत्र संचालक, संजय टाईगर रिजर्व,
शिवाजी नगर, नौदिया, जिला-सीधी, 486661, मध्यप्रदेश

फोन नं.-07822-252409, फैक्स नं. 252409

E-mail- dirsanjayNP@mpforast.org, fidsanjay_tr@rediffmail.com, website- www.sanjaytigerreserve.in

क्रमांक/मा0चि0/2018/1580
प्रति,

सीधी, दिनांक : 07/03/2018

कलेक्टर,
(खनिज शाखा)
जिला-सिंगरौली (गोप्र0)

विषय :- रेत खनिज नीति 2017 अंतर्गत उपलब्ध खनिज क्षेत्रों के वर्गीकरण के संबंध में।
संदर्भ :- आपका पत्र क्रमांक/789, दिनांक 28.02.18

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विषयान्तर्गत संदर्भित पत्र द्वारा आवेदक सरपंच ग्राम पंचायत क्षेत्र ठठरा जनपद पंचायत चितरंगी, जिला सिंगरौली में ग्राम ठठरा, तह. चितरंगी, के आराजी ख.क्र. 01, रकबा 5.00 हे0 से खनिज रेत उत्खनन की अनुज्ञा की अनुमति हेतु इस कार्यालय से अभिमत चाहा गया है।

इस कार्यालय के संदर्भांकित पत्र दिनांक 01.03.2018 द्वारा अधीक्षक सोन घड़ियाल को संयुक्त स्थल निरीक्षण कर 07 बिन्दुओं में प्रतिवेदन चाहा गया है, अधीक्षक, सोनघड़ियाल अभयारण्य के क्रमांक 219, दिनांक 07.03.18 से निम्नानुसार प्रतिवेदन प्रस्तुत किया गया है :-

क्र.	वांछित बिन्दुओं की जानकारी	हां/ नहीं	स्थल निरीक्षण उपरान्त प्रस्तुत प्रतिवेदन
1.	आवेदित स्थल के चारों कोनों के जी0पी0एस0 शीटिंग	-	आवेदित स्थल के चारों कोनों के जी0पी0एस0 लोकेशन निम्नानुसार है :- (a) N-24° 35' 51.6" E - 82° 47' 31.5" (b) N-24° 35' 50.5" E - 82° 47' 36.8" (c) N-24° 35' 55.6" E - 82° 47' 36.8" (d) N-24° 35' 54.0" E - 82° 47' 33.8"
2	सोनघड़ियाल अभयारण्य से आवेदित स्थल की दूरी।	-	आवेदित स्थल से सोनघड़ियाल अभयारण्य सीमा की दूरी 2138 मीटर है।
3	क्या 250 मीटर परिधि अंतर्गत कोई वन क्षेत्र रिथत है?	-	वनपण्डल सिंगरौली से संबंधित है।

भारत सरकार पर्यावरण वन एवं मंत्रालय नई दिल्ली द्वारा के पत्र दिनांक 20.08.2014 द्वारा राष्ट्रीय उद्यान एवं अभयारण्यों से 10 कि.मी. की परिधि में विकास कार्यों से संबंधित परियोजनाओं के पर्यावरण अनुमति के संबंध में दिशा-निर्देश जारी किये गये हैं। जारी किये दिशा-निर्देशों में से स्पष्ट किया गया है कि संबंधित परियोजनाएं या तो 10 कि.मी. से बाहर हो अथवा अधिसूचित इको सेन्सिटिव जोन से बाहर होना चाहिए।

प्राप्त निरीक्षण एवं सत्यापन प्रतिवेदन अनुसार आवेदित क्षेत्र सोनघड़ियाल अभयारण्य की पारिस्थितिक संवेदी क्षेत्र (ईको सेन्सिटिव जोन) की सीमा से 1138 मी0 दूर है।

अतः आवेदित खरारों में रेत के अनुज्ञप्ति के पूर्व निम्नांकित शर्तों का पालन कराया जाना आवश्यक होगा :-

1. रेत के अनुज्ञप्ति स्वीकृत करने के पूर्व यह सुनिश्चित कर लिया जाय कि आवेदित भूमि शासकीय अभिलेखों में छोटे झाड़/बड़ झाड़/झुड़पी जंगल के रूप में अभिलिखित न हो साथ ही माननीय सर्वोच्च

- राज्य के आदेश दिनांक 12.12.96 के परिपेक्ष्य में जारी राजस्व विभाग के परिपत्र क्रमांक 12.12.96 दिनांक 13.01.97 के अनुसार वन के क्षेत्र में परस्मागत नहीं होना चाहिए।
2. रेत के अनुज्ञप्ति स्वीकृत करने के पूर्व गान्धीय सर्वोच्च न्यायालय के आदेश दिनांक 04.08.2006 एवं 27.02.2012 में दिये गये निर्देशों का भी पालन किया जाये।
 3. रेत के अनुज्ञप्ति स्वीकृत करने के पूर्व आवेदित स्थल का मौके से सीमांकन स्थानीय सौनघड़ियाल ज्वालामुखी के अधिकारी की उपस्थिति में कराया जाये तथा स्वीकृत क्षेत्र के चारों ओर पक्के पिलर का निर्माण कराया जाये।
 4. खदान मालिक द्वारा द्वारा प्रदूषण नियंत्रण उपायों के संबंध में गान्धीय सर्वोच्च न्यायालय के निर्णय दिनांक 27.02.2012 के पालन में भारत सरकार पर्यावरण एवं वन मंत्रालय द्वारा जारी गाइड लाइन का पालन सुनिश्चित किया जायेगा।
 5. ESZ सीमा के अन्दर अवैध रेत का उत्खनन न किया जाये।
 6. निर्धारित शर्तों का पालन न होने पर जारी किया गया अभिगत स्वयंभू निरस्त माना जावेगा।

(आर०एन० चौधरी)
संयुक्त संचालक,
संजय टाईगर रिजर्व, सीधी
सीधी, दिनांक : 07/03/2018

पृ क्रमांक/भा०चि०/2018/1581

प्रतिलिपि :-

वनमण्डलाधिकारी वनमण्डल सिंगरौली, जिला-सिंगरौली की ओर सूचनाार्थ।

संयुक्त संचालक
संजय टाईगर रिजर्व, सीधी

एकल प्रमाण-पत्र (प्रारूप)

1. खदान का नाम - खान रेत देवरा
 2. समूह कोड क्रमांक -
 3. ग्राम - टटरा स.नि.मं. मौहरिया तहसील चितरंगी जिला सिंगरौली (म.प्र.)
 4. खसरा क्रमांक - 1
 5. रकबा - 5.00 हे.

क्र.	विवरण	सिमांक
1	आवेदित/स्वीकृत खदान से 10 कि.मी. की दूरी में कोई नेशनल पार्क/अभ्यारण्य/इको सिस्टिव जोन स्थिति है तो उसकी दूरी (और नदी होने की स्थिति में यह भी स्पष्ट करना की ऐसा कोई क्षेत्र 05 कि.मी. की दूरी में नहीं है।	आवेदित क्षेत्र से सोन घडियाल अभ्यारण्य की दूरी 02 किलोमीटर के लगभग है। पश्चिमी दिशा में ग्राम पिपरझर एवं ग्राम देवरा की सीमा तक सोन घडियाल अभ्यारण्य है।
2	आवेदित/स्वीकृत खदान से वन क्षेत्र की दूरी (और यदि वह 250 मी के अन्दर है तो संभागीय आयुक्त की समिति से अनुमति प्राप्त करेंगे)	आवेदित क्षेत्र से वन सीमा की दूरी 15 किलोमीटर है।
3	आवेदित/स्वीकृत खदान से 500 मीटर की दूरी पर यदि कोई मानव वसाहत/शैक्षणिक/संस्था/चिकित्सालय/पुरातत्व धरोहर/राष्ट्रीय महत्व के स्मारक हो तो उसकी खदान से दूरी।	आवेदित क्षेत्र से ग्राम की आबादी एवं स्कूल 01 किलोमीटर चिकित्सालय पुरातत्व धरोहर आदि नहीं है।
4	आवेदित/स्वीकृत खदान से 500 के अन्दर कोई जलयोज निकाय/नदी/तालाब/नहर स्थिति हो तो उसकी दूरी।	सोन नदी 0 किलोमीटर।
5	आवेदित/स्वीकृत खदान से 500 की परिधि में अन्य स्वीकृत खदान/उत्खनन पट्टा की जानकारी एवं क्षेत्रफल (रेत के प्रकारण में यह दूरी 1000 मीटर रहेगी)	पूर्व से स्वीकृत नहीं है।
6	रेत उत्खनन के प्रकारणमें नदी का नाम	सोन नदी

उपरोक्त तथ्यों को प्रमाणित किया जाता है।

सिमांक
 जिला सिंगरौली (म.प्र.)
 20/12/2019

प्रकल्प प्रमाणिका संख्या: _____
 खदान का नाम: _____
 खदान का प्रकार: _____
 खदान का स्थान: _____
 खदान का क्षेत्र: _____

क्र.	विवरण	टिप्पणी
01	यदि आवेदित/स्वीकृत खदान से 10 कि.मी. की दूरी में कोई गणनात्मक पार्क/अभ्यारण्य/उंचा सार्वजनिक जगह स्थित है तो उसकी दूरी (और नहीं हान की स्थिति में यह भी लागू होगा कि ऐसा कोई क्षेत्र 05 कि.मी. की दूरी में नहीं है)	आवेदित क्षेत्र में कोई भी गणनात्मक पार्क/अभ्यारण्य/उंचा सार्वजनिक जगह 05 कि.मी. की दूरी में नहीं है।
02	आवेदित/स्वीकृत खदान से वन क्षेत्र की दूरी (और यदि वह 250 मीटर के अन्दर है तो सार्वजनिक आयुक्त को सूचित में अनुमति प्राप्त करेगी)	वन क्षेत्र से दूरी 15 कि.मी. है।
03	आवेदित/स्वीकृत खदान से 500 मीटर की दूरी पर यदि कोई मानव बसाहट/शैक्षणिक संस्था/चिकित्सालय/पुरातत्व धरोहर/राष्ट्रीय महत्व के स्मारक हैं तो उसकी खदान से दूरी।	आवेदित क्षेत्र से 05 कि.मी. की दूरी पर कोई भी मानव बसाहट/शैक्षणिक संस्था/चिकित्सालय/पुरातत्व धरोहर/राष्ट्रीय महत्व के स्मारक नहीं हैं।
04	आवेदित/स्वीकृत खदान 500 मीटर के अन्दर कोई जल निकाय/नदी/तालाब/नहर स्थित हो तो उसकी दूरी।	खदान से 05 कि.मी. की दूरी पर कोई भी जल निकाय/नदी/तालाब/नहर स्थित नहीं है।
05	आवेदित/स्वीकृत खदान से 500 मी. की परिधि में अन्य स्वीकृत खदान/उत्खनन पट्टा की जानकारी एवं क्षेत्रफल के प्रकारण में यह दूरी 1000 मीटर रहेगी)	खदान से स्वीकृत खदान की दूरी 1000 मीटर है।
06	उत्खनन के प्रकारण में नदी का नाम	खानतड़ी

आवेदित/स्वीकृत खदान का नाम: _____
 संख्या: 56/10/11/12 दिनांक 9.4.12

नाम: _____
 पता: _____

पता: _____

कार्यालय वन मण्डल सिंगरीली वन मण्डल सिंगरीली

कार्यालय वन मण्डल सिंगरीली वन मण्डल सिंगरीली

कार्यालय वन मण्डल अधिकारी वन मण्डल सिंगरीली (40590)

राज्य सड़ जिला पंचायत के बाल में

ईमेल-dfof.sgl@mp.gov.in, फोन 07805-233336 फक्स 233335

क्र०/मा०चि०/1157
प्रति

सिंगरीली, दिनांक 1.5.18

कलेक्टर
खनिज शाखा सिंगरीली

विषय:- रेत खनिज नीति 2017 अन्तर्गत उपलब्ध खनिज क्षेत्रों के वर्गीकरण के सम्बन्ध में
संदर्भ:-

1. प्रभारी अधिकारी (खनिज शाखा) जिला सिंगरीली का पत्र क्रमांक 456/खनिज/जांच/2018 सिंगरीली दिनांक 08.02.2018।
2. उप वन मण्डल अधिकारी गोरवी का पत्र क्रमांक 631 दिनांक 18.04.2018।

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उपरोक्त विषयवस्तुगत संदर्भित पत्र के माध्यम से प्रकरण में आवेदक शरणव ग्राम पंचायत क्षेत्र ठठरा, जनपद पंचायत चितरंगी के अनुसार क्र० 01 एकटा 5.00 हे० में खनिज रेत के नवीन आ खनन स्वीकृत करने बाबत आवेदन प्रस्तुत किया है।

2. प्रकरण आवेदित स्थल का निरीक्षण प्रतिवेदन उप वन मण्डल अधिकारी गोरवी द्वारा सदरित पत्र से प्रस्तुत किया गया है, जो निम्नानुसार है:-

- (i) आवेदित स्थल से 10 किलोमीटर की परिधि में कोई नेशनल मार्क स्थित नहीं है।
- (ii) आवेदित स्थल से 10 किलोमीटर की परिधि के अन्दर सैन घड़ियाल अभयारण्य स्थित है। अभयारण्य की सीमा से आवेदित स्थल 2.138 कि.मी की दूरी पर है।
- (iii) आवेदित स्थल से 10 किलोमीटर की परिधि में कोई इको सेंसेटिव जोन स्थित नहीं है।
- (iv) आवेदित स्थल निकटतम वन कक्षा क्र० आर. 44 से 15 कि०मी० की दूरी पर है।
- (v) आवेदित स्थल का अक्षांश एवं देशांश निम्नानुसार है:-

N-24°35'51.0"	E-82°47'31.5"
N-24°35'50.5"	E-82°47'36.8"
N-24°35'55.6"	E-82°47'36.8"
N-24°35'54.0"	E-82°47'33.8"

3. न०590 शासन खनिज रक्षण विभाग का पत्र क्र०/5685/1753/2012/12 मोंपाल दिनांक 18.10.2012 के अनुसार बैठक दिनांक 17.08.2012 के कार्यवाही विवरण एवं न०390 पर्यावरण एवं वन मण्डल का पत्र क्र०/385/MP-SEIAA/2015 दिनांक 22.04.2015 में उल्लेखित निर्देशानुसार SEIAA मापदण्ड अनुसार पर्यावरण अनुमति प्राप्त करने की शर्त के अधीन अभिमत दिया जाता है।

4. कृपया खदान की स्वीकृति जारी करने के पूर्व यह सुनिश्चित कर लिया जाये कि उक्त भूमि राजस्व अभिलेखों में छोटे-बड़े झाड़के जंगल या अन्य वन के रूप में दर्ज नहीं है; राजस्व अभिलेखों की जानकारी इस कार्यालय में उपलब्ध नहीं है।

5. यह अभिमत उपरोक्तानुसार दर्शित अक्षांश/देशांश के अंदर पड़ने वाली भूमि के लिये ही लागू होगी अन्य स्थल के लिये नहीं।

प्रति ,

कलेक्टर महोदय

(खनि शाखा)

जिला - सिंगरौली (म. प्र.)

विषय :- ग्राम पंचायत ठट्टा तहसील चितरंगी जिला सिंगरौली के खसरा क्रमांक 01 कुल रकवा 16.94 के अंश रकवा 5.00 हेक्ट . क्षेत्र में आवेदित रेत खदान आवेदक ग्रामपंचायत सरपंच ठट्टा के सम्बन्ध में प्रतिवेदन /
सन्दर्भ :- रेत खनिज निति 2017 /

कृपया विषयांकित के परिपेक्ष में संदर्भित पत्र का अवलोकन करने का कष्ट करे । आवेदक ग्रामपंचायत सरपंच ठट्टा ग्राम ठट्टा तहसील चितरंगी जिला सिंगरौली (म. प्र.)के आराजी क्रमांक 1 रकवा 5.00 हेक्ट. क्षेत्र पर रेत खदान आबंटन हेतु आवेदन पत्र प्रस्तुत किया गया है ।

आवेदित क्षेत्र का स्थल निरीक्षण संदर्भित पत्र के परिपालन में अधोहरताक्षरकर्ता द्वारा दिनांक 01/05/2018 ग्रामीण जनों एवं पंच जनों के समक्ष किया गया । आवेदित क्षेत्र प्राप्त राजस्व अभिलेखानुसार मध्य प्रदेश शासन मद की भूमि है । मीका स्थल पर आवेदक के प्रतिनिधि द्वारा बताये गए स्थानों पर चारो कोनो एवं आस पास के अन्य स्थलाकृतियों का जी.पी.एस. पाठ्यांक लिए गए जो निम्नानुसार है -

- 1- 24°35'51.6"N - 82°47'31.5"E
- 2- 24°35'50.5"N - 82°47'36.8"E
- 3- 24°35'55.6"N - 82°47'36.8"E
- 4- 24°35'54.0"N - 82°47'33.8"E

उपरोक्त अक्षांश-देशांतर पाठ्यांक के परिपेक्ष्य में आवेदित स्थल से, पुल, राष्ट्रीय/राजमार्ग रेलवेलाइन, सार्वजनिक संस्थान 100 मीटर से अधिक दूरी पर है। आवेदित क्षेत्र सोन नदी क्षेत्र में है जिसमें 3 मीटर की गहराई तक लगभग 148500 घन मीटर खनिज रेत उपलब्ध है ।

अतः यदि आवेदक मध्य प्रदेश शासन / केंद्र सरकार के खनिज नियमों व शासन द्वारा समय समय पर जारी निर्देशों का पालन करने / मान्य करने को तैयार हो तो सगस्त औपचारिकताओं की पूर्ति उपरोक्त रेत खनिज निति 2017 के तहत उपरोक्त ग्रामपंचायत के आराजी क्रमांक 1 कुल रकवा रकवा 16.94 हेक्ट. के अंश रकवा 4.95 हेक्ट . क्षेत्र में उपरोक्त अक्षांश-देशांतर पाठ्यांक के भीतर, सोनघड़ियाल अभ्यारण संजय साईगर रिजर्व सीधी, वनमंडल सिंगरौली से अज्ञापित प्रमाण पत्र (NOC) प्राप्त हो तो नियमानुसार रेत खदान ग्राम पंचायत ठट्टा के पक्ष में आवेदित किया जाना उचित होगा ।


खनि निरीक्षक 01/05/2018

जिला सिंगरौली (म. प्र.)

संलग्नक - पंचनामा

दि मध्यप्रदेश स्टेट माइनिंग कारपोरेशन लिमिटेड
भोपाल

प्ररूप-स्तीन
देखिए नियम 11(3) एवं 11(5)

आशय पत्र

क्रमांक/रेत/2020/ 643

भोपाल, दिनांक - 27.02.2020

प्रति,

आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि०
अधिकृत व्यक्ति - श्री सचिन अग्रवाल,
65-ए, ट्रांसपोर्ट नगर, कोरबा,
जिला कोरबा (छ०ग०)-495677

विषय :- ई-निविदा क्रमांक 277 दिनांक 05.10.2019 के संदर्भ में ग्राम (सूची अनुसार) तहसील (सूची अनुसार) जिला सिंगरौली रकबा (सूची अनुसार) हेक्टेयर क्षेत्र की खदान समूह क्रमांक (संपूर्ण सिंगरौली जिला) रेत खदानों हेतु आशय पत्र।

1. पृष्ठभूमि :

1.1 मध्यप्रदेश रेत (खनन, परिवहन, भण्डारण एवं व्यापार) नियम, 2019 के अनुसरण में मध्यप्रदेश राज्य खनिज निगम लिमिटेड, भोपाल द्वारा मध्यप्रदेश राज्य के जिला सिंगरौली स्थित समूह खदान के समूह क्रमांक (संपूर्ण सिंगरौली जिला) हेतु रेत की समूह खदानों के प्रदान के लिए निविदा प्रक्रिया को प्रारंभ करने के लिए ई-निविदा सूचना दिनांक 05.10.2019 जारी की गई। ई-निविदा प्रक्रिया उक्त नियमों के नियम 8 के अनुसार उक्त रेत समूह आबंटन हेतु संचालित की जाकर श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० को उक्त नियमों के नियम 8(8) के अधीन उच्चतम सफल निविदाकार के रूप में घोषित किया गया है।

1.2 उक्त नियमों के नियम 11 के अधीन तथा उक्त समूह खदान के लिये निविदा दस्तावेज के अधीन अपेक्षित किए गए अनुसार श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० ने प्ररक्षित मूल्य के 25% राशि रकम रूपए 6,25,00,000/- (शब्दों में रूपए छः करोड़ पचीस लाख मात्र) अग्रिम धन (ईएमडी) के रूप में के माध्यम से (भुगतान का तरीका) जो दिनांक 25.11.2019 (भुगतान की तारीख) जमा कर दी है तथा जो दिनांक 25.11.2019 (भुगतान प्राप्त करने की तारीख) को प्राप्त हुई है।

2. परिणामस्वरूप आशय पत्र जारी किया जाना :

उक्त नियमों के नियम 11(3) एवं 11(5) के अनुसरण में समूह क्रमांक (संपूर्ण सिंगरौली जिला) श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० के पक्ष में 03 वर्षों की अवधि हेतु रेत खनिज की खदानों के समूह के लिए ग्राम (सूची अनुसार) जिला सिंगरौली में रकबा (सूची अनुसार) (हेक्टेयर) क्षेत्र के लिए यह आशय पत्र जारी किया जाता है।

3. शर्तें :

3.1 यह आशय पत्र तथा इसके पूर्वोक्त खदान समूह का अनुवर्ती आबंटन इन नियमों के समय-समय पर यथा संशोधित उपबंधों के अध्याधीन होगा तथा श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० को "उच्चतम सफल निविदाकार" के रूप में घोषित किया जाता है तथा इन नियमों के अधीन समस्त अपेक्षाओं की संतोषजनक पूर्ति पर पर्याप्तवर्ती रूप से

दि मध्यप्रदेश स्टेट माइनिंग कारपोरेशन लिमिटेड भोपाल

3.2 संदर्भ हेतु श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० के "उच्चतम सफल निविदाकार" के रूप में घोषित किए जाने तथा समूह खदानों के पश्चातवर्ती आबंटन है, के लिए अपेक्षाओं को नीचे दोहराया गया है। यह स्पष्ट किया जाता है कि अधोवर्णित अपेक्षाएं मात्र संदर्भ के लिए हैं तथा उक्त नियमों में किसी परिवर्तन की स्थिति में यथास्थिति संशोधित नियमों के अधीन अपेक्षाएं लागू होंगी।

(क) "उच्चतम सफल निविदाकार" के रूप में घोषणा:-
श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० को "उच्चतम सफल निविदाकार" मान्य किया जाएगा, बशर्ते-

(एक) नियमों के निबंधनों तथा शर्तों का अनुपालन किया गया हो।

(दो) नियमानुसार वार्षिक ठेका राशि की 50% रकम का भुगतान कर दिया गया हो।

(तीन) उक्त नियमों के नियम 12 के उपनियम (1) से उपनियम (7) में विनिर्दिष्ट खनन योजना एवं अन्य कानूनी अनुपालनों के संबंध में शर्तों को पूरा किया गया हो।

(ख) ठेका अनुबंध का निष्पादन-
समस्त कानूनी अनुज्ञाओं, अनुमोदन, अनुज्ञा, अनापत्ति एवं सहश जो कि खनन संक्रिया प्रारंभ करने के लिए प्रयोज्य विधियों के अधीन अपेक्षित हों, प्राप्त करने के उपरांत श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० म०प्र० राज्य खनिज निगम के साथ अनुबंध निष्पादित करेगा।

(ग) समूह खदानों की खनन संक्रिया-
अनुबंध निष्पादन के पश्चात श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० किरतों का नियमित रूप से भुगतान करेंगे तथा नियमित खनन संक्रियाएँ जारी रखेंगे।

3.3 यह आशय पत्र नियमानुसार प्रगणित की गई 93 (तीन) वर्षों की कालावधि के लिए विधिमान्य है। समय-सीमा के भीतर समस्त शर्तों की पूर्ति की जानी चाहिए एवं श्री/मेसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि० एवं म०प्र० राज्य खनिज निगम के मध्य ठेका अनुबंध निष्पादित किया जाना चाहिए। उच्चतम सफल निविदाकार के नियंत्रण से परे किन्हीं कारणों से ठेका अनुबंध के निष्पादन में विलंब होने की स्थिति में, समय-सीमा में वृद्धि करने के लिए वह म०प्र० राज्य खनिज निगम को आवेदन पत्र प्रस्तुत कर सकेगा। उपरोक्त समस्त अथवा किन्हीं शर्तों के अनुपालन के लिए म०प्र० राज्य खनिज निगम अधिकतम 10 दिवस की अवधि बढ़ा सकेगा।

निविदाकार कंपनी की ओर से प्राधिकृत हस्ताक्षरकर्ता द्वारा हस्ताक्षर उपरांत उक्त आशय पत्र की द्वितीय प्रति 07 दिवस की अवधि के भीतर अधोहस्ताक्षरी को स्वीकार्य पावती के रूप में वापस करने योग्य होगी।

यह आशय पत्र मान. उच्च न्यायालय में प्रचलित याचिका के निर्णय के अध्याधीन हो।।
संलग्न - समूह की खदानों का विवरण
एवं राशि की जानकारी।

पु.क्रमांक/रित/2020/ 644
प्रतिलिपि-

1. संचालक, संचालनालय भौमिकी तथा खनिकर्म भोपाल।
(संचालक आशय) जिला सिनारोली।

कार्यपालक संचालक
म०प्र० राज्य खनिज निगम
भोपाल, दिनांक - 27.02.20

27/02/20

ई-निविदा में सम्मिलित खदानों एवं राशि का विवरण

जिला- सिंगरौली

क्र०	जिला	तहसील	ग्राम	खसरा क्रमांक	रकबा (हे.)
1	2	3	4	5	6
01	सिंगरौली	सिंगरौली	कटौली	2502	4.100
02	सिंगरौली	सिंगरौली	बसौड़ा -1	78	4.000
03	सिंगरौली	सिंगरौली	नौदिया -1	522	4.000
04	सिंगरौली	सिंगरौली	चांचर -1	43	3.200
05	सिंगरौली	सिंगरौली	जरहा -1	1935/1	2.260
06	सिंगरौली	सिंगरौली	बसौड़ा -2	1401	3.000
07	सिंगरौली	सिंगरौली	बसौड़ा -3	78	4.000
08	सिंगरौली	सिंगरौली	चिनगीटोला -1	1576, 1693	4.000
09	सिंगरौली	सिंगरौली	चिनगीटोला -2	1197	4.000
10	सिंगरौली	सिंगरौली	चांचर -2	1	2.000
11	सिंगरौली	सिंगरौली	सितूलखुर्द	1307/1	4.000
12	सिंगरौली	सिंगरौली	नौदिया -2	450	4.000
13	सिंगरौली	सिंगरौली	सिंगरौलिया -1	867	3.640
14	सिंगरौली	सिंगरौली	सिंगरौलिया -2	765	0.800
15	सिंगरौली	सिंगरौली	खजुरी -1	1880	4.000
16	सिंगरौली	सिंगरौली	जरहा -2	1935 / 1, 1143 / 1	6.480
17	सिंगरौली	सिंगरौली	खजुरी -2	1884, 1885	6.000
18	सिंगरौली	सिंगरौली	कटौली (खजुरी -3)	2490	6.000
19	सिंगरौली	सिंगरौली	सिद्धीकला	1279, 1346	2.480
20	सिंगरौली	सिंगरौली	कान्दोपानी	01	4.000
21	सिंगरौली	सिंगरौली	हरहवा -1	412	4.000
22	सिंगरौली	सिंगरौली	हरहवा -2	412	4.000
23	सिंगरौली	सिंगरौली	हिरवाह	1023	4.000
24	सिंगरौली	सिंगरौली	हरहवा -3	412	4.000
25	सिंगरौली	सिंगरौली	हरहवा -4	413	5.000
26	सिंगरौली	सिंगरौली	पिपराकुरन्द -1	1	4.000
27	सिंगरौली	सिंगरौली	पिपराकुरन्द -2	1	4.000
28	सिंगरौली	सिंगरौली	एकपई	114, 137	1.930
29	सिंगरौली	सिंगरौली	ओरगाई -1	1	4.000
30	सिंगरौली	सिंगरौली	ओरगाई -2	1	4.000
31	सिंगरौली	माड़ा	कर्सुआराजा	752	3.000
32	सिंगरौली	माड़ा	रजनिलान -1	1706	4.900
33	सिंगरौली	माड़ा	कोयलखूथ	892	2.180
34	सिंगरौली	माड़ा	रैला -1	1370	3.460
35	सिंगरौली	माड़ा	रम्पा पूर्व	1	2.070
36	सिंगरौली	माड़ा	रम्पा पश्चिम	1	0.810
37	सिंगरौली	माड़ा	रजनिलान -2	1706	4.000
38	सिंगरौली	माड़ा	जरीघा	250	1.590
39	सिंगरौली	माड़ा	रैला -2	606	4.000
40	सिंगरौली	माड़ा	भुडकुड़ -1	1536	4.000
41	सिंगरौली	माड़ा	भुडकुड़ -2	1536	4.000
42	सिंगरौली	माड़ा	भुडकुड़ -3	2282	4.500

43	सिंगरौली	माड़ा	भुड़कुड़ -4	1030	4.000
44	सिंगरौली	माड़ा	खीखरी	214	4.000
45	सिंगरौली	माड़ा	अमिलयान	303	2.900
46	सिंगरौली	माड़ा	बेतारिया	920	2.820
47	सिंगरौली	सरई	भरसैडी	3278	4.900
48	सिंगरौली	सरई	निमारी	186	2.000
49	सिंगरौली	सरई	बेलगांव	1	3.900
50	सिंगरौली	चितरंगी	रेही	54	6.000
51	सिंगरौली	चितरंगी	खम्ह कला	430	4.000
52	सिंगरौली	देवसर	सिनगुड़ी	84	2.000
53	सिंगरौली	देवसर	जियावन	585	3.200
54	सिंगरौली	देवसर	फारी	91	4.000
55	सिंगरौली	देवसर	डोंगा	974	5.500
56	सिंगरौली	देवसर	मजौना	602	5.000
57	सिंगरौली	देवसर	भैसाहुन	1	4.000
58	सिंगरौली	देवसर	अंतरया	135/219	2.000
			योग-		213.580

नोट- यह लेख है कि समूह में शामिल पूर्व ठेके पर संचालित अन्य खदानें ठेके की वैध अवधि तक संचालित रह सकेंगी।

1	कुल चिन्हित खदाने -	58
2	कुल अनुमानित क्षेत्रफल -	213.580 हे०
3	निविदा हेतु निर्धारित खदाने -	संपूर्ण सिंगरौली जिला
4	जिला समूह हेतु विक्री योग्य निर्धारित मात्रा (वार्षिक) घनमीटर -	2000000 (बीस लाख घनमीटर)
5	निविदाकार श्री/मैसर्स आर.के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन्स लि०	
6	Address- 65-A, TRANSPORT NAGAR, KORBA CT 495677.	
7	स्वीकृत ऑफर मूल्य रुपये -	363330000 (छत्तीस करोड़ तैंतीस लाख तीस हजार रुपये)
8	प्राप्त दर के अनुसार प्रति घनमीटर देय राशि (रायल्टी सहित) -	181.67 (एक सौ इक्कासी रुपये सड़सठ पैसे प्रति घनमीटर)
9	जमा EMD राशि रुपये -	82500000 (छः करोड़ पचीस लाख रुपये)
10	शेष जमा राशि रुपये (181685000 - 82500000) (ऑफर मूल्य का 50% - निविदा की ईएमडी राशि)	119185000 (ग्यारह करोड़ इक्कानव लाख पैंसठ हजार रुपये)
11	बिन्दु क्रमांक 10 की राशि जमा दिनांक एवं भुगतान विवरण -	25.02.2020 RTGS

नोट :-2. निविदा प्रपत्र की कंडिका- 9 (ख) -निगम द्वारा परिशिष्ट-1 में समूह में सम्मिलित समस्त रेत खदानों का विवरण एवं खदान में उपलब्ध अनुमानित मात्रा दर्शित है। ठेकेदार द्वारा समूह हेतु निविदित मात्रा तक ही खनन किया जा सकेगा। यह अनिवार्य नहीं होगा कि वह समूह में सम्मिलित प्रत्येक खदान की परिशिष्ट-1 में दर्शित मात्रा हेतु वैधानिक अनुमतियों प्राप्त कर खदाने संचालित करे। अर्थात् निविदित मात्रा का खनन समूह में सम्मिलित कतिपय खदानों से, वैधानिक अनुमतियों के अधीन भी किया जा सकेगा।


अधिकारी



दूरभाष

कार्यालय (07805) - 234541

निवास (07805) - 244110

फैक्स (07805) - 234540

email-dmsingrauli-mp@mail.nic.in

कार्यालय कलेक्टर एवं जिला दण्डाधिकारी, जिला-सिंगरौली (म.प्र.)

क्र./ 2109 / खनिज/रेत/2020

सिंगरौली, दिनांक 08/06/2020

प्रति,

कार्यपालक संचालक,
म0प्र0राज्य खनिज निगम, भोपाल
जिला भोपाल (म.प्र.)

विषय :- सिंगरौली जिला समूह की रेत खदानों में ग्राम ठटरा, तहसील चितरंगी, ख.क्र. 01, रकवा 4.95 हे., ग्राम जगहत, तहसील देवसर के ख.क्र. 53 रकवा 5.00 हे. एवं ग्राम हर्दी, तहसील सरई, ख.क्र. 471 रकवा 4.00 हे. क्षेत्र को सम्मिलित करने के सम्बन्ध में।

संदर्भ :- मेसर्स आर.के.ट्रांसपोर्ट एण्ड कन्स. लिमि. अटार्नी श्री सचिन अग्रवाल, निवासी 65-ए, ट्रांसपोर्ट नगर कोरबा, जिला कोरबा (छ.ग.) का आवेदन पत्र दिनांक 15.05.2020 एवं मध्यप्रदेश रेत (खनन, परिवहन, भण्डारण एवं व्यापार) नियम 2019 के नियम 26 (5) अनुसार।

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उपरोक्त विषयांतर्गत संदर्भित पत्र का अवलोकन करने का कष्ट करें। दि म0 प्र0 स्टेट माइनिंग कारपोरेशन लिमि. के पत्र क्र. 617 भोपाल, दिनांक 19.02.2020 द्वारा मेसर्स आर. के. ट्रांसपोर्ट एण्ड कन्स. लिमि. को समूह जिला सिंगरौली की 58 रेत खदानों के लिए उच्चतम निविदाकार घोषित किया गया है। संदर्भित आवेदन पत्र से जिले के उच्चतम निविदाकार द्वारा सिंगरौली जिला समूह की खदानों में ग्राम ठटरा, तहसील चितरंगी, ख.क्र. 01, रकवा 4.95 हे., ग्राम जगहत, तहसील देवसर के ख.क्र. 53 रकवा 5.00 हे. एवं ग्राम हर्दी, तहसील सरई, ख. क्र. 471 रकवा 4.00 हे. क्षेत्र को सिंगरौली जिला समूह की रेत खदानों में सम्मिलित करने हेतु आवेदन पत्र प्रस्तुत किया गया है।

संदर्भित आवेदन पत्र के सम्बन्ध में खनि निरीक्षक सिंगरौली से प्रश्नाधीन क्षेत्रों का मौका निरीक्षण कराया गया। मौका जांच प्रतिवेदन अनुसार वस्तुस्थिति निम्नानुसार है।

क्र.	खदान का ग्राम / तहसील	खसरा/ रकवा	उपलब्ध खनिज मात्रा (घ.मी.)	रिमार्क
01	ठटरा/चितरंगी	01 / 4.95 हे.	112000	रेत खदान संचालित करने योग्य है।
02	जगहत/देवसर	53 / 5.00 हे.	115000	रेत खदान संचालित करने योग्य है।
03	हर्दी/सरई	471 / 4.00 हे.	95000	रेत खदान संचालित करने योग्य है।

उपरोक्त खदानों में पर्याप्त मात्रा में रेत खनिज उपलब्ध है। प्रस्तावित क्षेत्र के दृष्टीपथ कोई भी अन्य रेत खदान नहीं होने से शासकीय निर्माण कार्यों हेतु रेत की उपलब्धता, स्थानीय निवासियों की सुविधा एवं अवैध उत्खनन पर प्रभावी नियंत्रण को दृष्टिगत रखते हुये सिंगरौली जिला समूह की रेत खदानों के अन्तर्गत ग्राम ठट्टरा, तहसील चितरंगी, ख.क्र. 01, रकवा 4.95 हे., ग्राम जगहत, तहसील देवसर के ख.क्र. 53 रकवा 5.00 हे. एवं ग्राम हर्दी, तहसील सरई, ख.क्र. 471 रकवा 4.00 हे. क्षेत्र को मध्यप्रदेश रेत (खनन, परिवहन, भण्डारण एवं व्यापार) नियम 2019 के नियम 26 (5) में विहित प्रावधानों के तहत सिंगरौली जिला समूह की रेत खदानों के अन्तर्गत सम्मिलित करते हुये प्रस्ताव नियमानुसार रेत खदान संचालन सम्बन्धी आवश्यक औपचारिकताओं की पूर्ति कराने हेतु सादर सम्प्रेषित है।



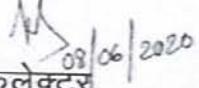
कलेक्टर

जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 08/06/2020

पृ. क्र./ 2110 / खनिज/रेत/2020
प्रतिलिपि,

01- मेसर्स आर.के.ट्रांसपोर्ट एण्ड. कन्स. लिमि. अटार्नी श्री सचिन अग्रवाल, निवासी
65-ए, ट्रांसपोर्ट नगर कोरबा, जिला कोरबा (छ.ग.) की ओर सूचनार्थ।



कलेक्टर

जिला सिंगरौली (म.प्र.)

कार्यालय कलेक्टर (खनिज शाखा) जिला सिंगरौली (म0प्र0)

क्रमांक / 4326 / खनिज / रेत / ए.प्र.प. / 2020

सिंगरौली, दिनांक 03/09/2020

प्रति,

मेसर्स आर.के.ट्रान्सपोर्ट एण्ड कन्स. लिमि.,
अटार्नी श्री चन्द्र प्रकाश सिंह
निवासी 65-ए, ट्रान्सपोर्ट नगर कोरबा
जिला कोरबा (छ.ग.)

विषय :- "सिया" भोपाल से पर्यावरणीय अनुमति प्राप्त करने हेतु एकल प्रमाण-पत्र प्रदाय करने के सम्बन्ध में।

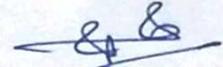
संदर्भ :- आपका आवेदन पत्र दिनांक 11.08.2020।

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उपरोक्त विषयान्तर्गत लेख है कि संदर्भित आवेदन पत्र द्वारा ग्राम ठटरा, तहसील चितरंगी, जिला सिंगरौली के खक्र01, रकवा 4.95 हे. क्षेत्र पर स्वीकृत रेत खनिज की खदान के सम्बन्ध में "सिया" भोपाल में प्रकरण प्रस्तुत करने हेतु एकल प्रमाण-पत्र की मांग की गई है।

अतः उपरोक्तानुसार कार्यालयीन अभिलेखों के अनुसार एकल प्रमाण-पत्र का प्रारूप तैयार कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न :- उपरोक्तानुसार।



प्रभारी अधिकारी

(खनि शाखा)

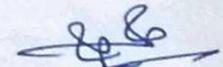
जिला सिंगरौली (म.प्र)

सिंगरौली, दिनांक 03/09/2020

पृ. क्रमांक / 4327 / खनिज / रेत / ए.प्र.प. / 2020

प्रतिलिपि,

1- प्रभारी अधिकारी, पर्यावरण परिसर, ई-5 अरेरा कॉलोनी, भोपाल (म.प्र) की ओर सूचनार्थ।



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र)

एकल प्रमाण – पत्र (प्रारूप)

- 01- आवेदक का नाम मेसर्स आर.के.ट्रान्सपोर्ट एण्ड कन्स.लिमि., अटार्नी श्री चन्द्र प्रकाश सिंह, निवासी 65-ए, ट्रान्सपोर्ट नगर कोरबा, जिला कोरबा (छ.ग.)
- 02- रेत खदान का नाम ग्राम ठटरा, तहसील चितरंगी, जिला सिंगरौली (म.प्र.)
- 03- खसरा क्रमांक 01
- 04- रकवा रकवा 4.95 हे0 क्षेत्र

क्र.	विवरण	रिमार्क
01	यदि खदान से 10 कि.मी. की दूरी में कोई नेशनल पार्क/अभ्यारण्य/ईको सेंसेटिव जोन स्थित है तो उसकी दूरी (और नहीं होने की स्थिति में यह भी स्पष्ट करना कि ऐसा कोई क्षेत्र 10 कि.मी. की दूरी में नहीं है)	नहीं है।
02	खदान से वन क्षेत्र की दूरी (और यदि वह 250 मीटर के अन्दर है तो संभागीय आयुक्त की समिति से अनुमति प्राप्त करेंगे)	स्वीकृत क्षेत्र वन सीमा से 250 मीटर से अधिक दूरी पर है।
03	खदान से 500 मीटर की दूरी पर यदि कोई मानव बसाहट/शैक्षणिक संस्था/चिकित्सालय/पुरातत्व धरोहर/राष्ट्रीय महत्व के स्मारक हों तो उसकी खदान से दूरी।	नहीं है।
04	खदान से 500 मीटर के अन्दर कोई जलीय निकाय/नदी/तालाब/नहर स्थित हो तो उसकी दूरी।	नहीं है।
05	खदान के 500 मी० की परिधि में अन्य स्वीकृत खदान की जानकारी एवं उसका क्षेत्रफल।	नहीं है।
06	रेत उत्खनन के प्रकरण में नदी का नाम	सोन

उपरोक्तानुसार तथ्यों को प्रमाणित किया जाता है।


 प्रभारी अधिकारी
 (खनि शाखा)
 जिला सिंगरौली (म.प्र.)

कार्यालय कलेक्टर (खनिज शाखा) जिला सिंगरौली (म0प्र0)

क्रमांक/4314/ख.यो./रेत/अनु./2020
प्रति,

सिंगरौली, दिनांक 03/07/2020

मेसर्स आर. के. टान्सपोर्ट एण्ड कन्स. लिमि.,
अटार्नी श्री सचिन अग्रवाल
निवासी 65-ए, ट्रान्सपोर्ट नगर कोरबा
जिला कोरबा (छ.ग.)

विषय :- खनन योजना के अनुमोदन के सम्बन्ध में।

संदर्भ :- आपके द्वारा प्रस्तुत खनन योजना दिनांक 23.06.2020 एवं खनि निरीक्षक सिंगरौली द्वारा प्रस्तुत प्रतिवेदन दिनांक 02.07.2020।

—000—

उपरोक्त विषयान्तर्गत आपके द्वारा सिंगरौली जिला सगूह अन्तर्गत मध्यप्रदेश रेत (खनन, परिवहन, भण्डारण एवं व्यापार) नियम 2019 के नियम 26(5) के तहत सम्मिलित की गई रेत खदान ग्राम-ठट्टरा, तहसील-चितरंगी, जिला-सिंगरौली की आराजी खसरा क्रमांक 01, रकबा 4.95 हे० क्षेत्र से सम्बन्धित खनन योजना अधिकृत आर.क्यू.पी. से तैयार कराकर 03 प्रतियों में अनुमोदन हेतु प्रस्तुत की गई है।

उपरोक्तानुसार प्रस्तुत खनन योजना का परीक्षण क्षेत्रान्तर्गत खनि निरीक्षक से कराया गया। खनि निरीक्षक द्वारा की गई अनुशंसा एवं मध्यप्रदेश रेत (खनन, परिवहन, भण्डारण एवं व्यापार) नियम 2019 के अध्याय-छह के नियम 1(ग) के अधीन प्रदत्त अधिकारों के तहत प्रस्तुत खनन योजना निम्नानुसार शर्तों के अधीन अनुमोदित की जाती है।

01. रेत तथा बजरी का उत्खनन नदी/नाले के पानी के अंदर नहीं किया जावेगा।
02. प्रचलित नियमों के अनुसार पूर्व पर्यावरण अनुमति तथा जल एवं वायु सम्मति प्राप्त करना अनिवार्य होगा।
03. खनन योजना एवं अन्य वैधानिक अनुमतियों में स्वीकृत मात्रा में से जो भी न्यूनतम मात्रा हो, उक्त मात्रा ही खनन योग्य होगी।
04. खनन योजना एवं वैधानिक स्वीकृति में अधिरोपित शर्तों का पालन किया जाना अनिवार्य होगा।
05. शासन द्वारा समय-समय पर अधिरोपित शर्तों एवं माननीय एन.जी.टी. के दिशा निर्देशों का पालन किया जाना आवश्यक होगा।

संलग्न :- अनुमोदित खनन योजना।
(कलेक्टर महोदय द्वारा अनुमोदित)


03/07/2020

प्रभारी अधिकारी

(खनिज शाखा)

जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक

पृ. क्रमांक/ /खनन योजना/रेत/2020
प्रतिलिपि,

- 1- कार्यपालक संचालक, म.प्र.राज्य खनिज निगम, भोपाल (म.प्र.) की ओर सूचनार्थ।
- 2- संचालक, भौ./खनि. 29-ए अरेरा हिल्स, भोपाल (म.प्र.) की ओर सूचनार्थ।
- 3- खनि निरीक्षक, जिला सिंगरौली (म.प्र.) की ओर सूचनार्थ।

-36-

प्रभारी अधिकारी

(खनिज शाखा)

जिला सिंगरौली (म.प्र.)

MINING PLAN

OF

SAND DEPOSIT AREA 4.95 Ha. KHASRA NO. - 01,**VILLAGE - THATARA, TEHSIL - CHITRANGI****DISTRICT - SINGRAULI****(MADHYA PRADESH) 486886**कलेक्टर द्वारा
अनुमोदितप्रभारी अधिकारी
(खनि शाखा)
जिला-सिंगरीली (म.प्र.)

SAND QUARRY TENDER

अनुमोदित

(SUBMITTED UNDER RULES 42 OF MPMMR, 1996 FOR APPROVAL OF QUARRY LEASE)



PREPARED BY:

REG.: RQP/DGMMP/58/2013

R.Q.P. MUNEENDRA KUMAR PANDAY,

OLD - M.P.S.R.T.C. DEPOT BEHIND DHEKHA, REWA (M.P.)

PERIOD OF MINING PLAN: 03 YEAR

PERIOD OF MINING LEASE: 03 YEAR

Mining Inspector
Distt. Singrauli (M.P.)

APPLICANT:

M/S. : R.K. TRANSPORT & CONSTRUCTION LTD.**ATTORNEY: SHRI SACHIN AGRAWAL**

ADDRESS: 65A, TRANSPORT NAGAR KORBA,

DISTRICT: KORBA

(CHHATTISGARH)

Muneendra Kumar Pandey
RQP/ DGMMP/ 58/2013

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LIST OF ANNEXURE

Annexure	Description
I	Reference No. and Consent letter from State Govt.
II	Copy of Revenue Map
III	Copy of Khasra
IV	Letter of Mineral Availability
V	RQP Certificate
VI	Consent from the Applicant
VII	Letter Of LOI


 Muneendra Kumar Pandey
 RQP/ DGMMP/ 58/2022

LIST OF PLATE (MAP)

S.No.	Description
1	Key Map
2	Location Map
3	Geological Plan and Section
4	Conceptual Plan and Section
5	Three year working
6	Land use map
7	Environmental Management Plan
8	Google Map

APPROVED
अनुमोदित

Muneendra 
RQP/ D 31/11/2011

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CHAPTER - 1

1.0 GENERAL

I	Name of Applicant	M/S : R.K. TRANSPORT & CONSTRUCTION LTD.
ii	Address	65-A, Transport Nagar Korba, Distt. Korba, Chhattisgarh
iii	Phone	08518003333
iv	Status of Applicant	Applicant is Private Ltd. Company
V	Mineral(s), which occurring in the area and which the applicant intends to mine	Sand (Reta) occurring in the area and applicant intends to mine same.
vi	Mining Lease Period	03 year
vii	Mining Plan Period	03 year
viii	Category of Mines	"B - 2"

1.1 NAME OF RQP PREPARING MINING PLAN

I	Name	Muncendra Kumar Pandey
ii	Address	OLD M.P.S.R.T.C. Depot behind Dhekha, Rewa (M.P.)
iii	Phone	09669911533
V	E.mail	munindrapandey@rediffmail.com
vi	Registration No.	RQP/DGMMP/58/2013

1.2 NAME OF PROSPECTING AGENCY

PREPARED BY: Muncendra Kumar Pandey ,REWA (MP)

Muncendra Kumar Pandey
 RQP/58 MF 58/2013

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)
 N.A.

1.3 REFERENCE NO. AND DATE OF CONCENT LETTER FROM THE STATE GOVERNMENT

Based on the government of India guidelines, this quarry plan is prepared for the proper development of mine area with safe quarrying operation. It also provides guidance and directives to be followed during the quarrying operation under the rules and regulations as imposed by the govt.

Mine has been allotted by Madhya Pradesh State Mining Corporation Ltd. through e - Tender vide Letter of Intent No. **Ret/2020/643 Bhopal Dated 27.02.2020** to M/s: R.K. Transport & Construction Ltd., Authorised person- Shri Sachin Agrawal over an area of 4.95 Hect covering khasra No.- 01, Village- Thatara for a period of 3 years.

In compliance to MP Sand (Mining transportation, Storage and Trading) Rule 2019 published in Gazette notification of Government of MP dated 30-08-2019 and as per the rule 42 of MP Minor Mineral Rules 1996, this Quarry plan is being prepared and submitted for approval to the Collector (Mining) Singrauli Madhya Pradesh and quarrying operation start only after obtaining the statutory permission as per rule 14.

APPROVED
 २७/०२/२०

Munendra Kumar Pandey

RCM - 3MMP/58/2020

2

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha, DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CHAPTER -2

2.0 LOCATION AND ACCESSIBILITY:

2.1 Approach to the area:

2.1.1 BY ROAD:-

Area is located at NE direction of Chitrangi (Tehsil Please) 35 km away from area, and eastern direction 03 km away from Lamsarai village. The accessibility of the area is by connected by well metaled road from Chitrangi to Thatara.

2.1.2 BY TRAIN

The applied area can be accessed; nearby station is Singrauli about 65 km from the applied area.

2.2 Name and distances of major town and utility

The details of major town and other details are given below:

TOWN	DISTANCE	DIRECTION	UTILITY
Chitrangi	35 KM	SW	Tehsil place of Singrauli District. Daily need facility like, Education, Transportation, and Hospitals etc. are available.
Lamsarai	03 KM	W	Small Village place of Singrauli Distt.

2.3 Climate:

The area witnesses the subtropical climate with a averaging rainfall of 800-1200 mm annually. The variation in temperature is 46° to 10° c during summer and winter respectively. The wind generally blows in northeast direction. From November to February the area experiences pleasant winter. March is start of summer, which continues up to June. The monsoon sets in by June and retreats by September. Relative humidity varies to averages between 20% to 75% in a year.

Propose prospecting operations are of small scale and will not cause adverse effect on environment of the area. Standard norms will be adopted for protection of environment.

2.4 Local Resources

PREPARED BY: Muncendra Kumar Pandey, REWA (MP)

Muncendra Kumar Pandey
 RQP 31 P/58/2013

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

2.4.2 ELECTRICITY

Electricity facility is available in the applied area. Nearest electricity facility is available at Thatara Village.

2.4.3 MANPOWER

Man power is easily available from the surrounding villages i.e. Lamsarai, Newari village etc.

2.4.4 OTHER FACILITIES

Nearest hotels and Restaurants is available in at Singrauli which is southern direction from the applied area.

2.5.4 DETAILS OF THE AREA

I	District	Singrauli
ii	Taluka	Chitrangi
iii	Village	Thatara
iv	Area	4.95 Ha.
V	Khasra No.	01
Vi	Occupancy	Govt. Land (under water)

*Khasra panchsala is enclosed along with khasra map.

Whether area is recorded in forest: **No**

Existence of public road: **No public Road is passing through the lease area.**

Toposheet No.: **Area falls in survey of Degree sheet No.64 L**

Latitude: 24°35'50.04"N to 24° 35'58.96"N

Longitude: 82°47'44.29"E to 82°47'52.47"E

QL/AUCTION QL BOUNDARY PILLAR POINT COORDINATE

COORDINATE	PILLAR NO.1	PILLAR NO.2	PILLAR NO.3	PILLAR NO.4
Latitude	24°35'50.19"N	24°35'50.04"N	24°35'58.51"N	24°35'58.96"N
Longitude	82°47'44.50"E	82°47'51.29"E	82°47'44.29"E	82°47'52.47"E

(NOTE: THE LOCATION OF THE AREA IS VERIFIED BY APPLICANT)

Land use pattern: **Govt. waste land.**

(See Khasra Panch Sala)

Key plan is enclosed as plate no. - I

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

Attach a general location and vicinity map showing area boundaries and existing and proposed access routes. It is preferred that the area be marked on a survey of India topographic map or a cadastral map or forest map as the case may be however, if none of these are available, the area should be shown on an accurate sketch map on a scale of 1:50000

(Key plan is enclosed as plate no. I, Location plan plate no. II)

APPROVED
जन्म गोदित

Muneendra Kumar Pandey
20/09/2013

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CHAPTER- III

3 GEOLOGY AND EXPLORATION

3.1.1 TOPOGRAPHY

Topographically the applied area is Son River bed area and its topography is subject to change with flood level and excavation done in general the area has highest level of 181m while lowest one is of 179m thus average 2m is the general elevation difference. In general the Son River is affluent river and majority area is dry in pre monsoon period. The river is flowing EW direction. The area is connected by kuchha road from Southern and Northern both direction.

The Son River sand in Silgi No. 2 village is of Quaternary/ recent age. In Singrauli district Rock formation ranging in age from Gondawana to quaternary is exposed in the singrauli District. The oldest rocks are represented by Barakar Formation of Lower Gondawana. The regional succession as follows:

3.1.2 REGIONAL GEOLOGY:

Singrauli area is the northern most part of the Son-Mahanadi master Gondwana basin, which stretches from the east coast to the heart of peninsular India. This area occupies the junctional region between the east-west trending Damodar-Koel-Tatapani graben and the NW-SE trending rift zone of the Son-Mahanadi valley. Thus, the stratigraphic and tectonic framework of the Singrauli basin shows characters of both Damodar valley and the Son valley Gondwana basins. The stratigraphic sequence of Singrauli Area bears a broad resemblance to that of the adjoining Gondwana basins of Tatapani, Hutar and Karanpura. On the other hand, the sedimentary lithic pile shows a preponderance of sandstone dominated cycles typical of the Son Valley basin belt. Further the Gondwana sediments in Singrauli were deposited by a northwesterly flowing fluvial network characteristics of the Son valley basins.

The northern limit of the Singrauli basin is defined by a prominent east-west trending boundary fault, which is probably an offshoot of the Son-Nar Singrauli lineament. Along the eastern boundary of the area, the Telchir

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha, DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

sediments rest unconformably on the Pre-Cambrian rocks. Towards west, the upper Gondwana sediments are juxtaposed against the Bijawar Group of Proterozoic period.

The generalized Stratigraphic sequence of Singrauli area is given below.

GENERALIZED STRATIGRAPHIC SUCCESSION

Age	Group	Formation	Lithology
Cretaceous		Intrusive	Dolerite dykes & Sills, or Lawa Flow
Upper Triassic	Upper Gondawana	Mahadeva	Coarse grained ferruginous sandstone with bands of shale, clay and conglomerates
		Panchet (?)	White, greenish white and pink micaceous, medium to coarse grained sandstone with red beds, greenish brown silty shales and conglomerates.
Upper Permian	Lower Gondawana	Raniganj (215-403m)	Fine grained sandstones and shales with coal seams
Middle Permian		Barren Measures (125-300m)	Very coarse grained, ferruginous, sandstone green clays & shales
Lower Permian		Barakar (325-600m)	Fine to coarse grained sandstones, shales, clays & coal seams.
Upper carboniferous		Talchir	Tillite, sandstones, siltstones, needle shales etc.
-----Unconformity-----			
PreCambrian		Precambrian	Phyllites, quartzites, schists and gneisses.

DESCRIPTION OF GEOLOGICAL FORMATIONS

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 IIa, DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

Precambrian: The Precambrian basement comprises granite gneisses and schists in the southeast and metasediments of Bijawar group in north. The metasediments consists of Phyllites, quartzites etc. Inliers of granite gneiss were observed at Koelkhud village on Waidhan-Mara road.

Talchir Formation: This formation is mostly exposed along the eastern boundary of the area. The width of the outcrop varies from 3 km to 8 km. Isolated exposure exists along the northern boundary fault at Parai, Nawatola, and Nayatola villages. Diamictite horizons made up of assorted pebbles and boulders of granite gneisses, basic rocks, jasper, conglomerates, feldspar, flint etc. overlain successively by shale, siltstone and sandstone beds were reported (Pant 1962). Khaki brown and greenish grey splintery shales with pebbles of granite gneiss, limestone and fine grained equigranular greenish sandstone were also observed. This formation can be observed all along the road from Parsona junction to nearly up to Mara village.

Barakar Formation: Barakar sediments cover large tract in the eastern part of the area. This formation mainly consists of fine to coarse grained, grey and white arkosic sandstones with thin interbands of shale, coal and clay. Kaolinised feldspars are usually the cementing material. Ferruginous sandstones are also very common near the surface at shallow depths. Grey Shales and coal seams break the monotony of sandstones.

Characteristic feature of Barakar formation in Singrauli area is that, many seams are defined by clay beds near the outcrop area. These clays vary in color from light yellow to grey, white and pink. The Barakar formation in Singrauli area shows remarkable decrease in thickness from 600 m in the eastern part to 385 m in the western part (Amelia area), and it may further decrease in the northwestern extremity (Raja Rao, 1983).

Barren Measure Formation: It is represented by coarse grained pebbly ferruginous, yellowish and greenish sandstones and red & green clay bands and devoid of any coal seams. In Ujheni and Jhaleri-Majhauri areas, this formation is represented by very coarse grained, white to yellowish brown feldspathic sandstones with ferruginous coatings in outcrops. Thickness of this formation increases from east to west (Raja Rao, 1983).

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

Raniganj Formation: Raniganj formation covers large area in the western part of the Singrauli area. In the Moher sub-basin it is represented by sandstones of various grain size, white and grey clays and carbonaceous clays and carbonaceous shales. Jhingurdah seam, (134m thick) is the thickest coal seam so far known in the country belongs to this formation.

Panchet Formation: This formation comprises coarse-grained sandstones with bands of reddish and yellowish clays and siltstones. Sandstones are white to greenish brown in colour and mica rich. Felspars are generally undecomposed. These rocks are exposed in Latajharria and Harauri nalas and Gopad river section in the southern part of the area.

Mahadeva Formation: This formation covers large areas in the southwestern part, and extends up to the southern boundary of the area. Thick sections are exposed in the west, southwest, southeast and south of Gopad River. This formation occurs as outliers in the northern and southern boundaries of the basin, resting unconformity over Lower Gondwana sediments. This formation comprises of massive, thickly bedded, and medium to coarse grained sandstones with yellowish to dark brown coloration. Sandstones are hard and resistant. Ferruginous sandstones show various shades of color. Lenses of pebbles with fragments of chert, jasper and vein quartz characterize the Mahadeva sequence. Impersistant bands of chert, siderite and conglomerate with pellets of clay are quite common.

GEOLOGICAL SECTION: Prepared on 1:1000 Scale (please refer plate no. V)
 d) BROADLY INDICATE THE YEAR WISE FUTURE PROGRAMME OF EXPLORATION TAKING IN TO CONSIDERATION THE FUTURE PROGRAMME PLANNED IN NEXT FIVE YEARS

Considering the geological occurrence there is no need of exploration

- (i) Updated transverse section: Please refer plate no. V
- (ii) Updated assay plan: As in the applied area there is no different grade of minerals hence therefore grade plan is not given.

**e) GEOLOGICAL RESERVES & GRADE, GEOLOGY AND RESERVES
 RESERVES ESTIMATED CATEGORYWISE (WITH BASIS & PARAMETERS
 CONSIDERED :**

**MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)**

The reserves of sand is considered with respect to collection of sand which generated due weathering and erosion of parent rock and this erosion process get accumulated the sand at lower level and one season study shows that about 2-4m thick sand is collected in trough area. Sand reserve in the river bed is an unending matter. As stated earlier deposition of sand in the river bed is a continuous process. Rain water carries sand and alluvium during monsoon time and the sand gets deposited a fresh and hence there is no end to sand reserve. Hence life of a sand lease cannot be estimated.

Geological Consideration:

GEOLOGY AND RESERVES

The reserves of sand is considered with respect to collection of sand which generated due weathering and erosion of parent rock and this erosion process get accumulated the sand at lower level and one season study shows that about 3-4m thick sand is collected in trough area. Sand reserve in the river bed is an unending matter. As stated earlier deposition of sand in the river bed is a continuous process. Rain water carries sand and alluvium during monsoon time and the sand gets deposited a fresh and hence there is no end to sand reserve. Hence life of a sand lease cannot be estimated.

Geological Consideration:

Area is surveyed and geology is marked on map prepared on 1:1000scale. The allotted area is river bed area and it has been allotted for sand mining for last so many years, the post and premonsoon studies reveals that water level is 3.5-4m below the river bed level and as per statutory norms sand mining is allowed only for 3m the entire area has been proved for sand but under the statutory norms of 3.00M is considered.

Technological:

As this is auction quarry case of river sand, as per geological occurrence every year the sand is likely to accumulate over the previous exploited area or as per available topographical control hence as per statutory norms sand mining is allowed only for 3.00 m depth is considered.

Mining:

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

Proposed mining will be opencast mine, 98% recovery, average production will 145,530M³/ per year + 25% conditional additional production may come under assessment manpower will be around 15-20 along with all statutory qualified skilled, semiskilled and unskilled to achieve production.

Environment:

This is very small quarry all air water and noise pollution is within permissible limit, the mining operation will be confined to 3.00 m depth i.e. 1m above water level. Ground water level is below the conceptual pit depth proposed as per the present knowledge of deposit

Processing

No processing is required, the sand is directly salcable.

GEOLOGICAL RESOURCES IN M³

Parameters considered

Sub-grade = Nil

Mineral rejects= Nil

Volume of voids=2% hence recovery will be 98%

AREA M2	AVERAGE THICKNESS OF ZONE-M	AVERAGE VOLUME -M3
49,500	03	148,500

AVERAGE VOLUME OF G2 X RECOVERY

148,500x0.98=145,530M³

CONDITIONAL RESERVES

This reserves has been varies with flood levels and the quantum is related with Measured Mineral resource and this conditional reserves are varying 10-50% or in average it has been considered 30% subject to high flood level remains for longer time.

Unmineable portion of lease area due to Barrier zone- NA

Average perimeter along lease boundary for loss in 7.5m =NA

Under the statutory Rules (ore blocked in barrier zone and for maintaining the benches slope) the exploitation cannot be done in this area.

APPROVED
 20/12/2013

NG PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 T: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

Ge (9)	reserve ery)	Mineral blocked in barrier zone	Minable Mineral
	10M ³	15000	130,530M ³ Per year

* This reserves are without conditional reserves, the conditional reserves may increase for average 30%


 Mining Inspector
 Distt. Singrauli (M.P.)

APPROVED
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MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha, DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CHAPTER-4

4.0 MINING

Scientific mining of Sand

As per model document on "IMPACTS AND METHODOLOGY OF SYSTEMATIC AND SCIENTIFIC MINING IN SAND OR RIVER BED MATERIAL" are as under:

1. Protection and restoration of the ecological system
2. To prevent damages to the river regime.
3. To work out the sediment influx/replenishment capacity of the river
4. To restore the riverine configuration (landforms and fluvial geomorphology such as erosion, change of river course gradient flow regime etc)
5. To prevent contamination of ground water regime.
6. To prevent depletion of ground water reserves due to excessive draining out ground water.
7. To restore the riparian rights and instream habitats

Proposed mining activity will be carried out by the Manual method will be adopted for extraction of Ordinary sand, keeping the productivity and safety in mind. Manual quarry operation shall be done by utilizing hand Shovel, spade, crow bars, water tanker etc. will be required to deploy for mining works, Register Vehicles/Tractor Trolleys will be required for loading and transportation purpose:

Details of Machinery: Mining will be done by open cast manual method, Water Tanker 01 No.

Note: Quarrying shall be done with Manual method following the rules, regulation and directives as suggested by M.P. SEIAA / SEAC

YEARWISE PROPOSED METHOD OF MINING

~~It will commence only after approval of the State Govt. The excavation or collection method will be the same~~
 approved by State Govt. The excavation or collection method will be the same

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floodplains.

- Stream should not directed to form inactive channel.
- Mining below substream water should be avoided as a safeguard against environmental contamination and over exploitation of resources.
- Segments of braided river system should be used preferably falling within the lateral migration area of the river regime that enhances the feasibility of sediment replenishment.
- Mining at the concave side the river channel should be avoided to prevent bank erosion ,similarly meandering segment of river should be selected for mining is such a way as to avoid natural eroding banks and to promote mining on naturally building (aggrading) meander components.
- Scrapping of sediment bars above the water flow level in the lean period may preferred for sustainable mining.
- Mining of sand from the river bed should be restricted to maximum dept of 3m from the surface.
- Protection and restoration of the ecological system.
- To prevent the damages to the regime.
- Plantation will be done along the bank or plantation will be developed in an area identified by local gram panchyat.

YEARWISE PRODUCTION

During this year about 49500M² area within 7.5m UPL will be developed for average 3m thick excavation. Mining shall be done in layers of 1.5 meter depth to avoid pounding effect and after first layer is excavated, the process will be repeated for the next layers. After postmanson of Son River the advancement will higher level to lower level while before the premanson Son River it will be reverse of previous advance. Note: Conditional reserves may increase by 30% hence the production may increase by 25% Composite plans and year wise sections are shown in plate no.VI

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 22/08/2014

Muneendra Kumar Pandey
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G PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
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ANNUAL PRODUCTION PLAN

	I YEAR	II YEAR	III YEAR
	Proposed Production	Proposed Production	Proposed Production
Production	130,530M³	130,530M³	130,530M³

c& d) Composite plans, sections & Waste dumps are shown in plate no.VI

e) PROPOSED RATE OF PRODUCTION WHEN THE MINE IS FULLY DEVELOPED

The average production will be 130,530M³

EXPECTED LIFE OF THE MINE AND THE YEAR FROM WHICH EFFECTED.

This is case of river bed sand mining case, every year monsoon replenish the pits hence river bed has no fix mine life.

f) CONCEPTUAL MINING PLAN FOR ENTIRE LEASE PERIOD/CONCEPTUAL PERIOD BASED ON THE GEOLOGICAL MINING AND ENVIRONMENTAL CONSIDERATIONS

i) CONCEPTUAL EXPLORATION

Not required.

ii) CONCEPTUAL DEVELOPMENT

Every year 130,530M² area will be use for sand collection for average 3.0m depth and the during the Monsoon Son River this pit will be replenished by sand hence pit development and replenishment is concurrent process.

iii) CONCEPTUAL TOP SOIL DUMP MANAGEMENT

As such there is no top soil within the applied area.

iv) CONCEPTUAL RECLAMATION AND REHABILITATION:

As earlier stated the in sand mining the replenish area got refilled with concurrent rainy season hence the reclamation and rehabilitation of exploited area will not be applicable.

The reclamation and rchabilitation is to restore the site to an acceptable satisfactory condition, in this way following steps will be taken

- Removing if any contaminated materials at the bottom of the proposed area i.e. before the mansoon gets start.

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[Signature]

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Mining Inspector
Distt. Singrauli (M.P.)

Muneendra Kumar Pandey

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- Removing if any contaminated materials at the bottom of the proposed area i.e. before the monsoon gets start.
- Ensuring if any drainage of the site does not adversely affect neighboring properties.
- Proposed practices to protect adjacent surface resources.
- Method of prevention or elimination of conditions that will be hazardous to animal or fish life in or adjacent to the area.

g) OPENCAST WORKING

Productive mining operations like collection of sand, loading and unloading etc will be carried out by Manual Method. Register Vehicles/Tractor Trolleys shall be deployed for transportation of Sand to the destination.

LAYOUT OF MINE WORKINGS FOR FACES AND SIDES FOR DISPOSAL OF OVERBURDEN/ WASTE

During this year about 49500M² area within 7.5m UPL will be developed for average 3.00m thick excavation with one production bench. The waste generation will be negligible hence not considered under OB management.

1. DRILLING

Not applicable

2. EXCAVATION AND LOADING -PROPOSED MACHINERY

Mining will be done by Opencast Manual Method.

TRANSPORTATION

Transportation of Sand (Reta):

130,530M³ productions will be transportation by Register Vehicles/Tractor Trolleys.

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CHAPTER-5

ANNUAL REPLENISHMENT OF SAND

Introduction

There is a need for the Department of Directorate of Geology and Mining Bhopal (M.P.) and MP State Environment Impact Assessment Authority (SEIAA) as per National Green Tribunal (Central Bench Bhopal) Court Order no. 53/201 dated 06.01.2016, To be equipped with the necessary planning and management tools to deal with the replenishment that arise from river sand mining and the preparation of this guideline is an effort in this direction. This guideline consists of chapter providing criteria for off-channel extraction of sand. The background on the theory of sediment transport in rivers, an important topic in determination of sand replenishment rate, is also included together with a discussion of the impacts of river sand mining. The annual replenishment of bed material in the River during periods of sediment transportation at high flows replenished by newly transported sediment after mining. Replenishment improves river bed conditions. The mode of transport of the material depends on the sediment characteristics such as its size and shape, density and moving capacity of the sediment. Sand deposition eventually leads to reduction in conveyance capacity of river leading to flood in rivers. Proper dredging of sand keeps the bed at the desired level. Thus if dredging is not done, due to continuous deposition of sand, the depth of river may get reduced. This will result in flooding of water and loss of properties. Replenishment improves river bed conditions. It also facilitates the navigation in the channel as sand is the main fine aggregate in concrete. Riverbeds are major sources of clean sand. The projected sand requirement of the Collecting sand from rivers and its distribution has become a mining business and creating job opportunities of local peoples.

Factor Controlling the Sand Replenishment

The concept of annual replenishment accounts for the episodic nature of sediment transport. For example, during wet periods with high stream flows, and a high contribution of sediment from hill slopes and tributaries, sand and gravel are replenished quickly. During drought periods with lowest

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stream flow, and little sediment supply or transport, replenished at a slower rate. After the meandering the grain size continues to decrease and the again a straight region comes and grain size again increases like the straight.

Now the Government banned Sand Mining during monsoon from July to September, the sum total of sand inflow during this period is equally distributed to other 9 months. Thus the sum total of this extra amount of sand and the sand inflow after the replenishment will give the optimal amount of sand that can be safely removed from each stretch.

Replenishment mainly depends on sediment transport, which is a direct function of water movement. During transportation in a water body, sediment particles become separated into three categories: suspended material which includes silt + clay + sand; the coarser, relatively inactive bed load and the siltation load. *Suspended load* comprises sand + silt + clay-sized particles that are held in suspension because of the turbulence of the water. The suspended load is further divided into the wash load which is generally considered to be the silt + clay-sized material (< 62 μm in particledia meter) and is often referred to as "fine-grained sediment".

The river characteristics such as area of flow, velocity of flow, slope, and discharge are playing an important role.

Factor effecting for annual replenishment of Sand

- Type, Stage, And Flow Of Water, Flood Plain
- Geology And Geomorphology of The Area
- Climatic Condition, Precipitation
- Weathering & erosion
- Catchment area
- Sedimentation & Transportation
- Engineering structure stop dam, check dam, barrage, hydro dams:

Type, stage, and flow of water, flood plain:

Stage of river is important factor in sand replenishment, On the basis of stages of geomorphic cycle, the Son River in the quarry lease area in mature stage. In the Quarry lease area Son River has large area for deposition of

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 sand. In this wide range of river bank huge amount of sand may be deposited but of course stagnant to slow flow will be helpful, as well as the space of deposition i.e. wider flood plain. The sand is being observed

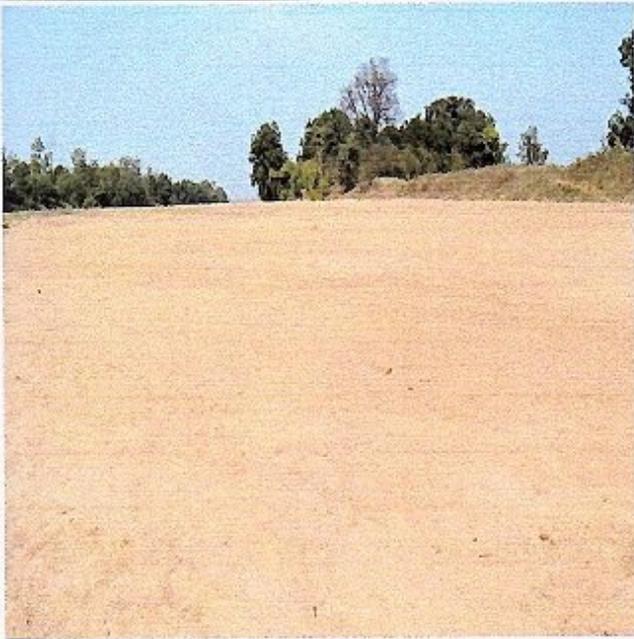


Fig-1 Photograph showing Deposition of Sand

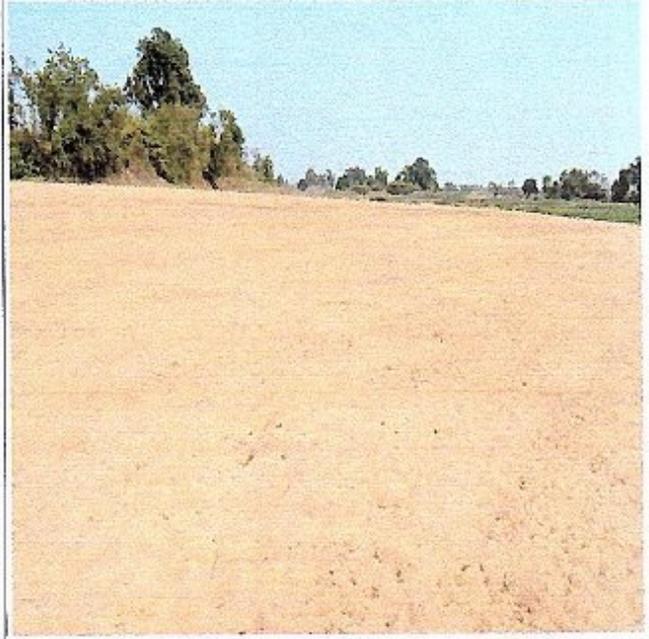


Fig-2 Photograph showing River Bank

in river courses and nearby either side of river bank.(Fig-1,2)

The maximum potential of sand is deposited in meanders. Fig-3 After post monsoon season the advancement will higher level to lower level while before the pre monsoon season it will be reverse of previous advance. It is notated that after every flood the sand deposited, and if it is being fetched after deposited again it replenish. The course bank and meanders as because later as great source and active agent of weathering.

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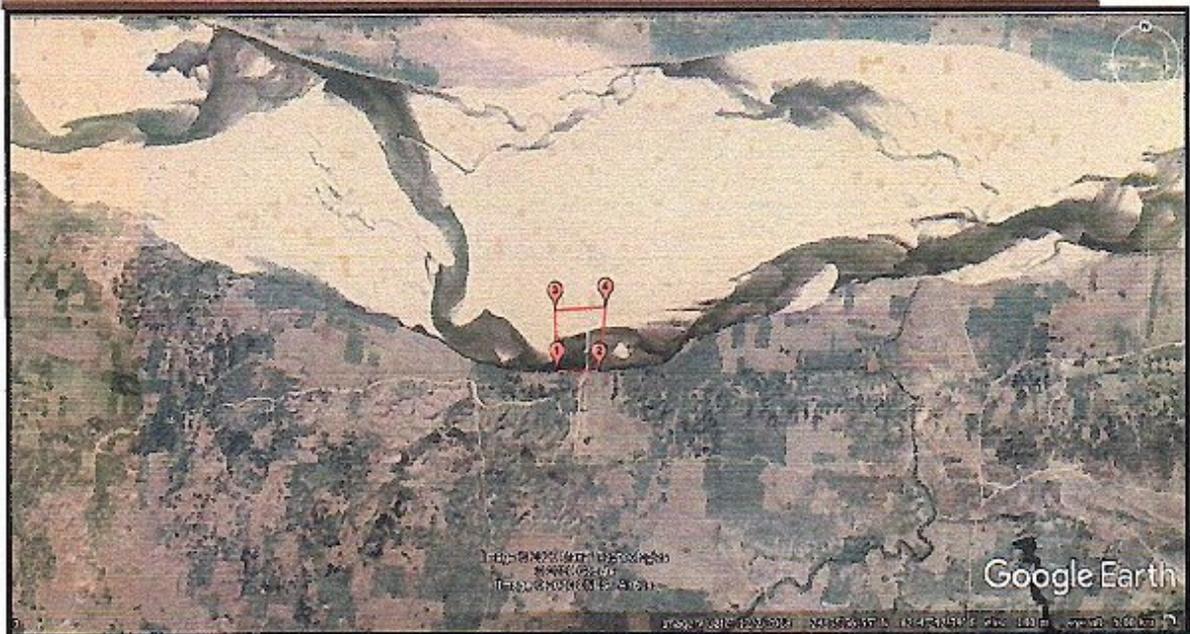


Fig-3 Google map showing of Son River at QL area.

In the mature stage the river normally become graded. The usage of the term 'Grade' in fluvial system does not simply means gradient or slope but means continuous curve of descent of a stream floor downstream which has such a gradient(slope) throughout longitudinal course of the stream that it can transport all the loads downstream. The river having attained such condition is called graded river and its curve as a graded curve Fig-1 Therefore there is every possibility that whatever quantity of sand removed from the river bed would be replenished during the rainy season depending upon the quantum of rainfall.

Geology and Geomorphology of the Area

Geology and geomorphology of the area play an important role in replenishment of sand. Like span of water channel, slope, gradient, Valley plains, depth of water channel, sudden fall in water course and natural obstacles will also support to have an idea about the flow velocity, load carrying capacity and depositional potential of river. Gradient towards downstream of river course ensures the transportation of all the load carrying by the flowing water. Elevation difference between origins of river to QL area is about 204 meter. Highest

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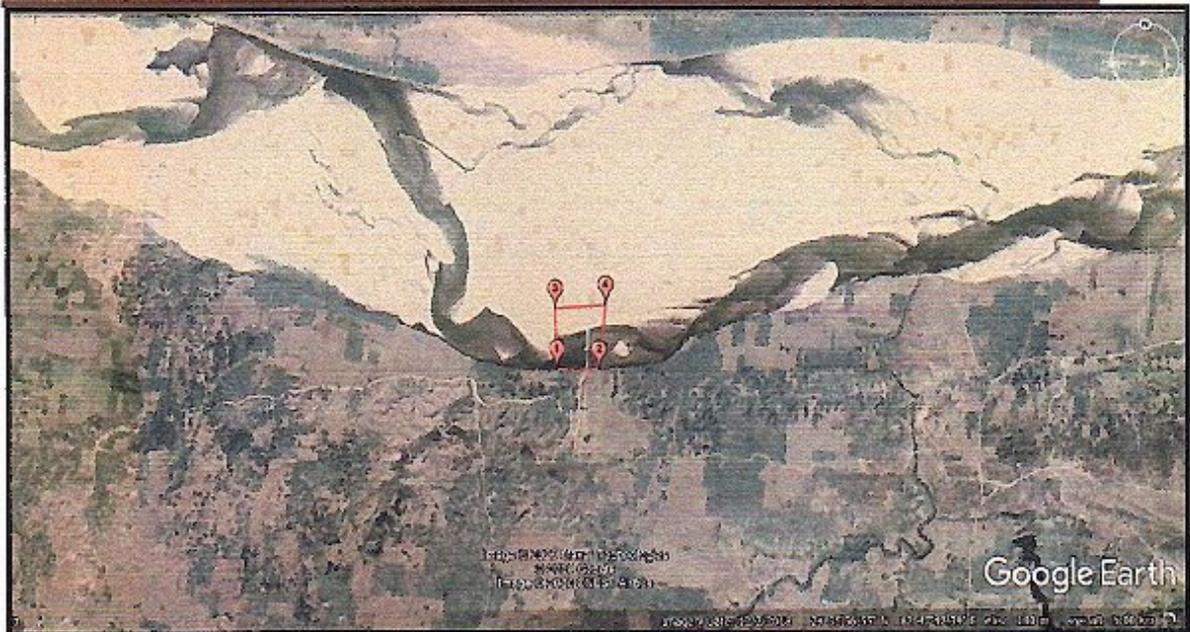


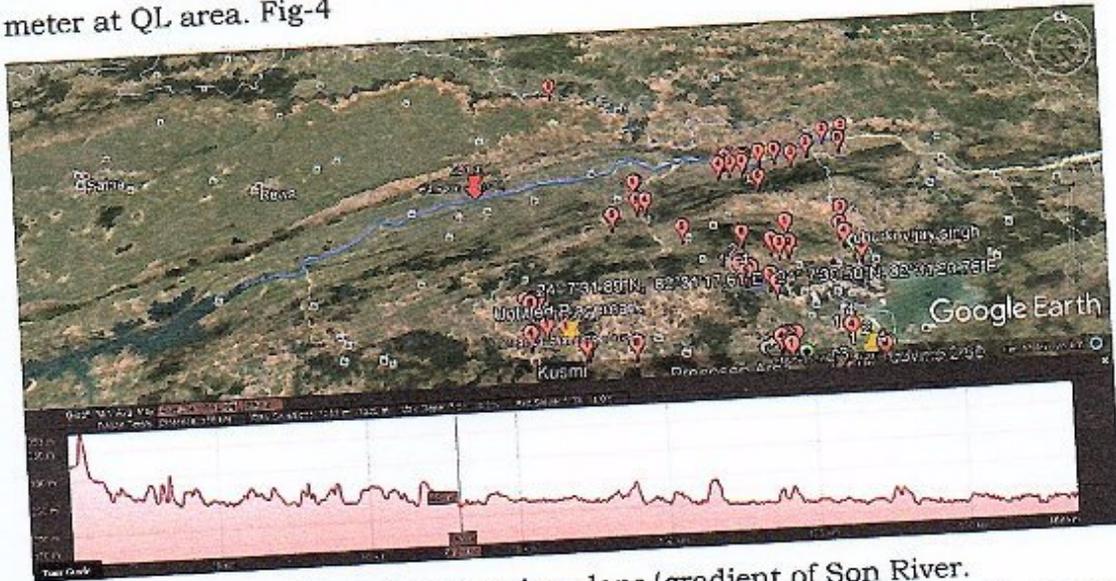
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 elevations 383 meter at origin place of river and while lowest is about 179
 meter at QL area. Fig-4



4Fig-4 Map showing slope/gradient of Son River.

Singrauli area is the northern most part of the Son-Gopad master Gondwana basin, which stretches from the east coast to the heart of peninsular India. This area occupies the junctional region between the east-west trending Damodar-Koel-Tatapani graben and the NW-SE trending rift zone of the Son-Gopad valley. Thus, the stratigraphic and tectonic framework of the Singrauli basin shows characters of both Damodar valley and the Son valley Gondwana basins. The stratigraphic sequence of Singrauli Area bears a broad resemblance to that of the adjoining Gondwana basins of Tatapani, Hutar and Karanpura. Further, the Gondwana sediments in Singrauli were deposited by a northwesterly flowing fluvial network characteristics of the Son valley basins. The denuded surface of Sand Stone is the most extensively developed formation of the district. As the stratigraphic sequence the main host rock of the area is Sand Stone thus bear huge sand deposits, it is noteworthy to mention here that geology of the area plays very important role in formation of sand and deposition too.

Climatic condition, precipitation:

Climatic conditions of the area are ideal for weathering, erosion and transportation of sediment. Climate is considered to be very important factor of all type of weathering. Climatic factors affecting erosion are temperature, humidity, solar radiation, wind and precipitation. According to Langbein and

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Schumm (1958), maximum sediment yield occurs at annual precipitation of approximately 300 mm. When the precipitation exceeds 300mm, increased vegetation growth protects the surface. Tropical rivers are having high sediment yields.

The extent and style of weathering is mainly controlled by climate. **Water** is also an important factor, even for physical weathering. The flow of water is high, than faster weathering occurs. **Temperature** is also important, as discussed for physical weathering. Warmer temperatures also promote faster reactions, so chemical weathering is more effective in warm climates. Thus, warm, humid climates tend to have the most rapid weathering (and poor outcrop). Finally, **vegetation** has a strong influence on weathering. Plants tend to increase the extent of chemical weathering by producing organic acids that help break down rocks into soil through both dissolution and alteration. They also help soil retain moisture, increasing the availability of water for weathering, and their roots can help widen cracks.

The district rainfall of between 800 to 1200 mm in mostly during June to September. The highest rainfall occurs, on average in July and August during rain periods with high stream flows, and a high contribution of sediment from hill slopes and tributaries, would show that sand are replenished quickly.

Weathering& Erosion

The weathering disintegration and decomposition of rocks in situ is generally called weathering. Physical weathering processes, mechanically break bedrock into rock fragments, exposing fresh mineral surfaces to the atmosphere and hydrosphere. Physical and chemical weathering, together with biological and biochemical processes, form from bedrock and strongly influence the chemical composition of natural waters. Erosive processes, primarily through the agents of running water and wind, remove the products of weathering from catchments. Weathering and erosion are irreversible processes because they take place in an on-equilibrium, open system in which matter and energy are exchanged between several compartments while entropy increases. The major compartments are bedrock, regolith (including soil), water, atmosphere and biomass. Matter

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and energy are often exchanged in cycles, such as the biological and hydrological cycles. Sometimes the flow of matter and energy is unidirectional (e.g. in mechanical and chemical erosion). The flow in one direction is often influenced by feedback. The processes of physical weathering and erosion remove particulate matter from catchments. This particulate matter is carried as suspended and bed load by streams and rivers. The rock in the region of steep hillslope are easily disintegrated due to mechanical weathering and the weathering materials are instantaneously moved down the hillslope in the form of rockfall, slides, and talus creep etc.

Once sediment is produced by weathering, it is available for transport. The two main forces in erosion are fluid flow and gravity. Flowing water is the biggest influence in erosion because it is very common and effective at transporting sediment. Erosion by water occurs when water is flowing across a surface and the flow is capable of transporting more sediment than is currently moving as bed load. This is called the sediment transport "capacity". Transporting capacity of Son River in the quarry lease area are higher because at lease area river in mature stage.

Catchment Area

Son River has very large catchment area Fig. 3. The Son River is runs about more than 250 KM from origin. Sediment transport is part of natural processes undergoing in river basins, and the rivers are the natural ways to transport suspended sediments from the catchment to the river. The places confluence of rivers is also a potential locus, where the young tributary transports large quantities of detritus material and dumps in the junction.

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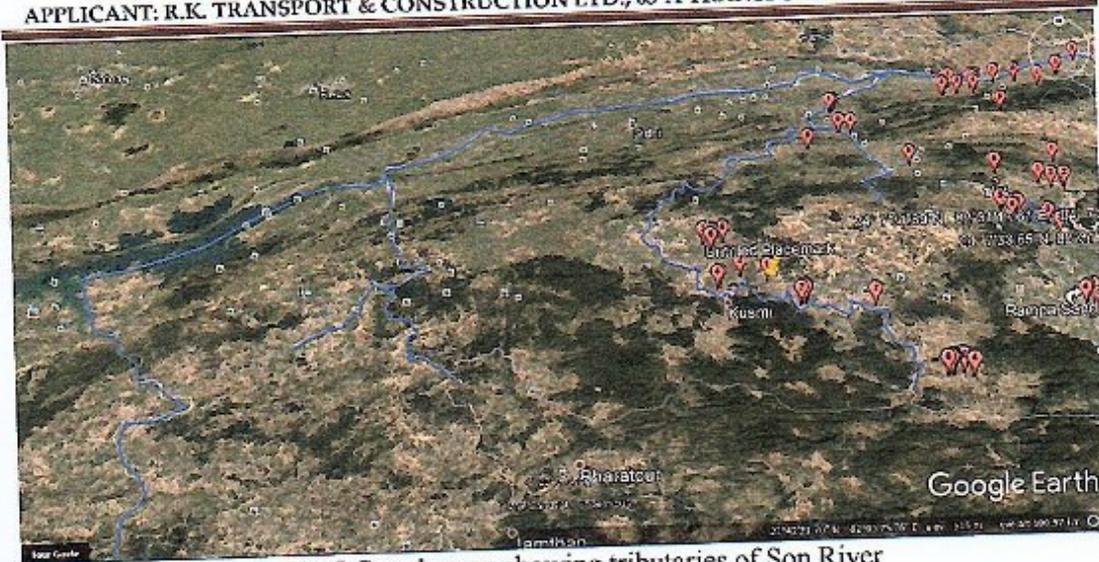


Fig-5 Google map showing tributaries of Son River

Sedimentation & transportation

Sedimentation is the tendency for particles in suspension to settle out of the fluid in which they are entrained and come to rest against a barrier. In geology, sedimentation is often used as the opposite of erosion, i.e., the terminal end of sediment transport. Settling is the falling of suspended particles through the liquid, whereas sedimentation is the termination of the settling process. So when we are talking about the sand replenishment we are talking about the settling of the various particles including sand in the river area. Sedimentation may pertain to objects of various sizes, ranging from large rocks in flowing water to Sand.

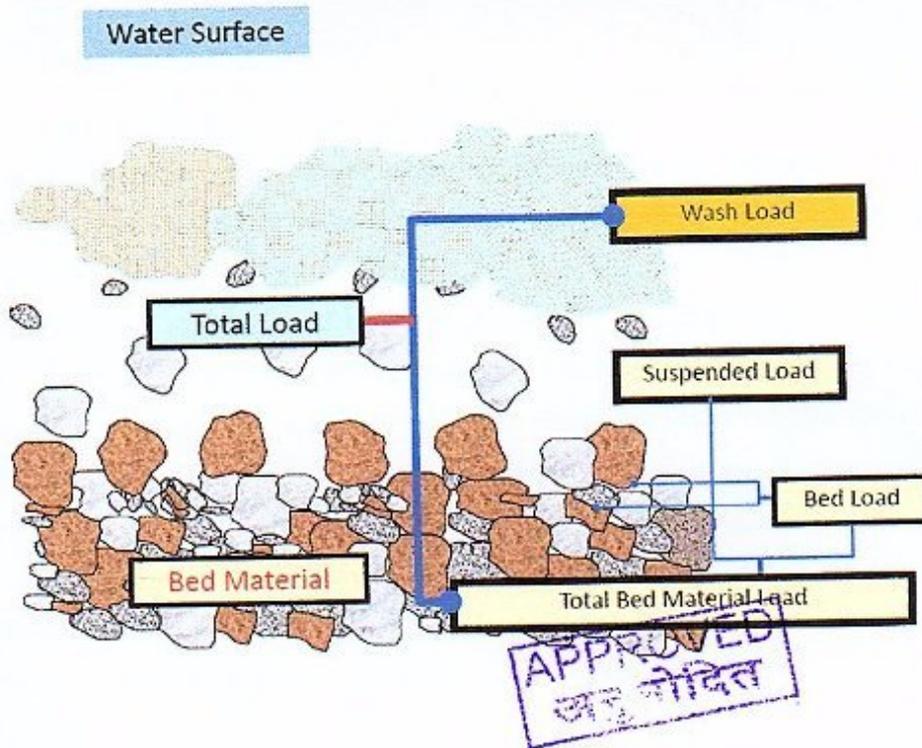
When the Transportation slows down, the transport capacity decreases, and sediment is deposited. In floods, the water speeds up, erodes sediment, and transports it. As the flood ends or flood waters extend over larger areas, the water slows down and deposits the excess sediment.

The higher the water velocity, the more capacity a river has for transporting sediment load. There are three different processes in transporting sediment load. They are corrosion, suspension and traction. Corrosion is the process in which stream water corrodes rocks and brings them invisibly into solution. Such fine materials as clay, silt, fine sand and materials lighter than water are transported in the water or on the water surface without contact with the river bed. This process is called suspension, and materials carried in suspension are the suspended loads. Suspended load creates the turbidity of stream water. Gravel of larger diameter slides or rolls, and sand

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hops or bounds on a river bed. These processes are called traction. Sediment load carried by traction is known as bed load.

Replenishment totally depends on quantity of transported sediment, which is carried by river from great distance. Sediment comes from the breakdown of rocks into smaller, transportable components. This occurs via two processes: **physical weathering** and **chemical weathering**. Physical weathering consists of breaking apart rocks and crystals. The results of physical weathering are smaller components of the same material that is being weathered.



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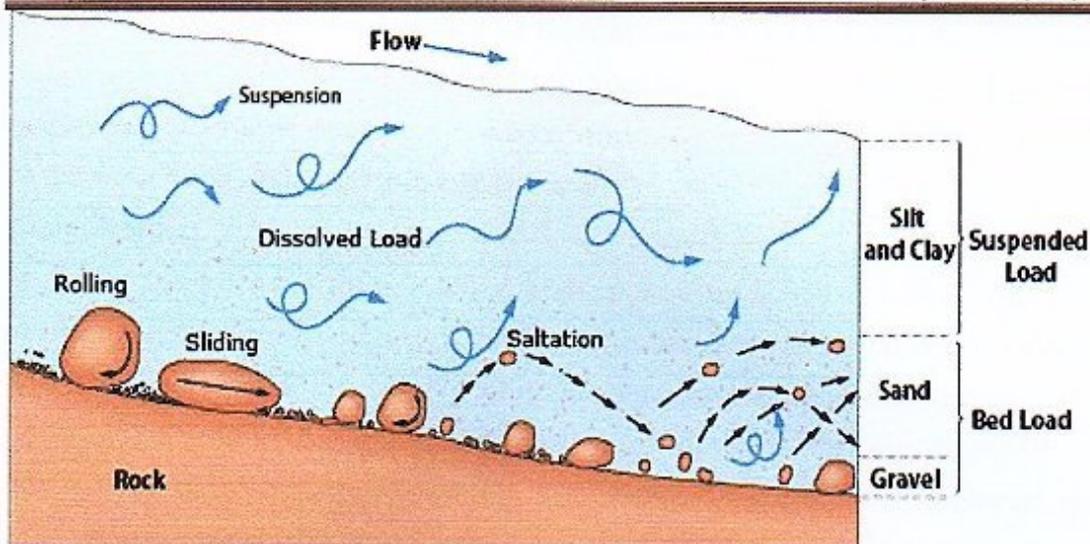


Figure: Modes of Sediment Transport in Rivers

There is no change in composition. In contrast, chemical weathering consists of changing the composition of at least some components of the rock that is weathering. The sediment does not have the same composition as the original rock.

Sediment transport is part of natural processes undergoing in river basins, and the rivers are natural ways to transport suspended sediments from the catchment to the river. A Major Part in the transformation of the river bed is played by certain fractions, which pass through the cross section either in suspension or as bed load in depending on the flow velocity and which, under conditions of low flow, may even participate in the river bed formation. The sand in the Son River is originated from catchment area of Son River. It is carried great distance by the water and rapidly transported in the river.

One of the most common times for a flow to have excess transport capacity is when the flow is speeding up. They can also transport more grains. Thus, water flowing from a shallower slope to a steeper slope commonly speeds up, has excess capacity and erodes sediment.

Engineering structure stop dam, check dam, barrage, Hydro Dams:

Man-made structure like Stop Dam, Check Dam, Barrage and Hydro projects huge dam also affects the sand flow and act as check over the sand deposition in downstream area. Near to these structures, sand deposited

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and huge silting may be observed in mainstream along with catchment. This check is major cause of retaining sands from one place to another. Therefore some time downstream is also devoid of sand. As per Google map from origin to QL area such structure not constructed.

Conclusion:

The Son River in the quarry lease area in mature stage therefore there is every possibility that whatever quantity of sand removed from the river bed would be replenished during the rainy season depending upon the quantum of rainfall. mining plan will proposed for approved for the capacity of 130,530M³ per year approximately 100 percent of this was replaced by natural processes. The trend was observed Son River of gained more sand that it lost. At places where the smaller river join the larger river the rate of deposition become much more. In such case also the amount of sand extracted manually would be replenished by the erosion cycle of the river during the rainy season. In the mature stage the river normally become graded due to which what even quantity of sand is transported in that part of the river bed where the velocity is suddenly reduced. Sand removed from the Son River is replenished at a constant rate, because river at the quarry lease area in mature stage which is favorable stage for replenishment.

The district receives high rainfall mostly during July to September which will be leads to the deposition of the sufficient quantity of the sand every year within the old working area.

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CHAPTER-6

BLASTING: -

Not applicable.

Quality control: -

In-spite of the fact that the size variation in the production may arise, presently all the sizes have good marketing. As discussed earlier, the mining in the area has to be done by Manual Method Only:

1. Disposal of river sand from applied area faces to stockyard to end users by Register Vehicles/Tractor Trolleys.
3. Supply of drinking water to storage tank near mine faces; from well, by diesel operated pump.
4. Spraying of water on mine roads by water tankers.

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PREPARED BY: Muncendra Kumar Pandey, REWA (MP)

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RQP/ D3MMF/ 58/2013

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CHAPTER -7

7.0 MINE DRAINAGE

**(a) LIKELY DEPTH OF WATER TABLE BASED ON OBSERVATION FROM
 NEAR BY WELL AND WATER BODIES.**

The groundwater resource is available in the form of Hand pump/ dug well near the applied area, while river water is 04m below the surface level and the proposal are given quite above to GWT.

**b) WORKING EXPECTED TO BE ABOVE/REACH BELOW WATER TABLE
 BY WHICH YEAR:**

Ensuing three year period proposals are above to water level

**QUANTITY AND QUALITY OF WATER LIKELY TO BE ENCOUNTERED,
 PUMPING ARRANGEMENTS AND PLACES WHERE MINE WATER IS
 FINALLY PROPOSED TO BE DISCHARGED.**

As above and as per permissible limit the collection will be above to water level or up to 3.00m depth hence no dewatering is required.

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MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 IIa, DISTT. SINGRAULI (M.P.)
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CHAPTER -8

8.0 (a) STACKING OF MINERAL REJECT AND DISPOSAL OF WASTE

a) NATURE AND QUANTITY OF TOP SOIL, OVERBURDEN /WASTE AND MINERAL REJECTS LIKELY TO BE GENERATED DURING THE NEXT THREE YEARS.

RATE OF YEARLY GENERATION OF WASTE AND PROPOSALS FOR DISPOSAL OF WASTE NEXT THREE YEAR:

Negligible overburden/ inter burden generation, hence it is not considered under OB management

b) LAND CHOSEN FOR DISPOSAL OF WASTE WITH PROPOSED JUSTIFICATION

Not applicable as no OB dump management is proposed

c) MANNER OF DISPOSAL OF AND CONFIGURATION, SEQUENCE OF BUILD OF DUMPS ALONG WITH THE PROPOSAL FOR THE STACKING OF SUB GRADE ORE, TO BE INDICATED YEARWISE

Not applicable.

PRECAUTION FOR CONFINEMENT OF DUMPS TO PREVENT POLLUTION OF SURFACE WATER BODIES /COURSES

Not applicable.



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Mining Plan for Thatara Sand Deposit Area 4.95 Ha. Distt. Singrauli (M.P.)
 Applicant: R.K. Transport & Construction Ltd., 65-A Transport Nagar, Korba (C.G.)

CHAPTER -9

9.0 USE OF MINERAL

Chemical specifications are not basis for marketing, only angularity of sand size is the main criteria from the buyers.

CHAPTER -10

OTHERES

The site services are generally in their private land hence details are not given

PROPOSED

Supervisory staff		1
Part time mining engineer		1
Time keeper/Store keeper cum first aider		6
Mali/watchman/pump operator		6
Labour		65
Time keeper/Store keeper cum first aider		6
Working days :-		200

Avg. annual production 130,530M³

APPROVED
 अनुमोदित

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CHAPTER 11

11.0 ANY OTHER MATTER WHICH IS DIRECTED TO INCLUDE IN MINING PLAN

To comply the required particulars of Rules Regulation of MMR 1996 as per amendment made in Gazette notification dated 23rd March 2013.

11.01 FINANCIAL ASSURANCE

Total area is 4.95ha hence as Rule 42(6) of MMR 1960 financial assurance calculation will be

AREA X RS.15000.00

4.95 HAX15000=Rs.75,000/-

This FA will be submitted after the necessary instruction from approval officer and it will be submitted before the final submission.

APPROVED
अनुमोदित

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CHAPTER-12

PROGRESSIVE MINE CLOSURE PLAN

This is an e-Tender sand quarry which may again be issued after 3 years. The proposed area is the zone of active erosion during high flood time, otherwise it is a zone of deposition along the bank on both sides of flanks and mined out areas will be automatically replenished with sand flow in the rainy season each year, hence progressive plan is not envisaged.

APPROVED
अनुमोदित

Muneendra Kumar Pandey
RQP/D.G.M.M.P./58/2013

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CHAPTER-13

ENVIRONMENTAL MANAGEMENT SCHEME

1.1 AIR QUALITY MANAGEMENT:

Dust during transportation, fumes and exhaust emission due to transportation of vehicles are the main causes of air pollution.

It can be effectively controlled by regular water sprinkling on roads.

Mineral carrying vehicles should be covered and shall not be over loaded.

Proper maintenance of transport vehicles will minimize the exhaust emission.

Adequate plantation will also support to maintain air quality.

1.2 WATER MANAGEMENT:

Sand quarrying activities will have an impact upon the river's water quality.

Impacts include increased short-term turbidity at the mining site due to re suspension of sediment, and dumping of excess mining materials, oil spills or leakage from transportation vehicles and washing of vehicles in the river.

Increased riverbed and bank erosion increases suspended solids in the water at the excavation site. Suspended solids may adversely affect water towards downstream and aquatic ecosystems.

The impact is particularly significant if water toward downstream of the site being abstracted for domestic and irrigation purposes etc.

Quarrying is avoided during the monsoon season and at the time of floods. This will help in replenishment of sand in the river bed.

Quarrying below subterranean water level will be avoided as safe guard against environmental contamination and over exploitation of resources.

River stream will not be diverted to form inactive channels.

Meandering segment of river would be selected for mining in such a way to avoid natural eroding banks and to promote mining on naturally building meander components.

Utmost care will be taken to avoid the used of fuel leaking vehicles for sand transportation

The washing of trucks in the river will be avoided.


 Muneendra Kumar Pandey
 03/2013

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

1.3 NOISE MANAGEMENT:

In Manual operated sand mine; noise is generally created by quarrying and transportation of register vehicles.

Onsite and offsite noise management are:

Plantation of trees along the river bank and approach road will be done to dampen the noise, if possible.

The vehicles will be maintained in good running condition so that noise will be reduced to minimum possible level.

Awareness will be imparted prior to quarrying operations that smoke silencers remain in a good conditions and not to generate noise.

Unnecessary use of horns by the drivers of the vehicles shall be avoided at village areas.

1.4 WASTE MANAGEMENT:

There is no top soil expected to be produced in the plan period. Only negligible quantity of rejection after screening in the form of oversize pebbles/cobbles and clay may likely to be encountered and shall be used for back filling in the excavated areas.

It is proposed to handle rejections by back spreading over worked out areas.

1.5 BIOLOGICAL ENVIRONMENT:

The proposed quarrying will be undertaken from the dry bed of the river on a small scale, therefore unlikely to impact the aquatic environment or any fauna or floral environment.

1.6 DISPOSAL OF MINING MACHINERIES:

No disposal of machineries would take place onsite and tractors, Dumpers or Trucks will be deployed on hire basis.

MAN POWER:

Required number of man power is easily available from the surrounding villages. Requirement of manpower depends on the production and taking into account an average rate of annual production of 130,530M³ and assuming 200 working days per year around 653M³ of proposed production has to be obtained per day.

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APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

Keeping an average output per man per shift about 13M³ then -30-40 person approximately should be there in the mine sit due to mechanization the number of persons will be reduced by 80%.

Number of shift proposed for per day is one shift / day. It depends on demand of sand, if increases then working time may be increased following the rules and making proper arrangements in place.

1.7 SAFETY AND SECURITY:

Prior to mining, short awareness/training program will be conducted for site staff to make them aware regarding safety aspects and environment friendly work practices.

If some causality or injury to animal occurs, it will be informed to forest department and proper treatment will be given.

No lighting will be allowed in the area.

No tree cutting, chopping, lumbering, uprooting of shrubs and herbs will be allowed.

No track or new road for movement of site workers or vehicles be laid in adjoining area, this will prevent fragmentation, encroachment and human versus animal encounter.

Corridor for movement of wild mammals (If exists) will be avoided for mining/transport purposes

If wild animals are noticed crossing the river bed, they will not be disturbed or chased away, instead the workers will move away from their path.

1.8 DISASTER MANAGEMENT:

Nature of mining method is very simple and high risk accidents are not anticipated. In case of natural disaster, lease will take assistance from local government officials.

1.9 CARE DURING TEMPORARY DISCONTINUANCE:

No major quarrying machineries will be deployed, most of the activities to be done on hire basis, in such cases, care will be taken as per the terms and conditions of contract. During temporary discontinuance watchman should be present to look after the mine site.

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

1.10 ECONOMIC REPERCUSSION OF CLOSURE & MAN POWER RETRENCHMENT

This is Tendered quarry lease for defined time period, most of the facilities and man power will be deployed on hire basis and in such case care will be taken as per terms and conditions of contract.

STATUS OF LOCAL EMPLOYEES:

Local residents will be proposed to employ from the nearby areas which already have their own traditional and family occupation like agriculture and other sundry jobs. During monsoon and some other season or at the end of mine period they can easily join their respective employments.

1.11 COMPENSATIONS:

Retrenchment compensation to the employees as and when required will be done as per Government Labor legislation.

1.12 Reclamation & REHABILITATION:

The applied area comprises sand, and negligible quantity of coarser material. The proposed area is the zone of active erosion during high flood time, otherwise it is a zone of deposition along the bank. So no manual reclamation is needed. It is expected that the reclamation of the affected area will be automatically done by filling with sand flow in the rainy season depending on the amount of rain fall received by the area and the rate of river flow.

There is no human settlement within the quarry area. No human settlement will be disturbed due to the Quarrying activity. So, no rehabilitation and resettlement are proposed.

1.13 DISTANCE FROM THE NEAREST BRIDGE / DAM:

There is a No any Road/Railway Bridge located and constructed on Son River. However none is located within mine lease area.

1.14 SOCIO - ECONOMIC ENVIRONMENT:

There will be positive effect to some extent on socio - economic environment of the area as quarrying activity will create new job

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
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opportunities for the local people, which ultimately improve the financial status of the local peoples.

1.15 PLANTATION:

The implementation for development of green belt will be of paramount importance as it will not only add up as an aesthetic feature, but also act as a pollution control tool.

The species to be grown in the area should be dust tolerant and fast growing so that permanent green belt is created.

In order to stabilize the river bank erosion, the plants having good growth will be planted along the river bank. Trees may also be grown along village road if feasible or wherever it's required apart from the river bank area.

APPROVED
अनुमोदित

Muneendra Kumar Pandey

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
 APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CERTIFICATE

- A. Certified that the provisions of MP MINOR MINERAL RULES 1996 made there under have been observed in the mining plan.
- B. This is to certified that the provisions of Minor Mineral Rules 1996 & MP Sand (Mining transportation, Storage and Trading) Rule 2019 have been observed in the mining plan and wherever specific permissions are required the lease owner will approach to concerned authorities for granting the necessary permissions.
- C. It is also certified that the information furnished in the mining plan and mine closure plan are true and correct to the best of my knowledge and belief.

APPROVED
 अनुमोदित

PLACE: SINGRAULI

DATE: 03/06/2020

MUNEENDRA KUMAR PANDEY
 RQP/DGMMP 58/2013
 RQP/DGMMP/ 58/2013

Muneendra Kumar Pandey
 RQP/DGMMP 58/2013

MINING PLAN FOR THATARA SAND DEPOSIT AREA 4.95 Ha. DISTT. SINGRAULI (M.P.)
APPLICANT: R.K. TRANSPORT & CONSTRUCTION LTD., 65-A TRANSPORT NAGAR, KORBA (C.G.)

CONSENT FROM THE APPLICANT

I hereby accept all content given in this Mining Plan by the recognized person may be deemed to have been made with my knowledge and consent and shall be acceptable to me and binding on me in all respect, "understood the contents of the Mining Plan and agree to implement".

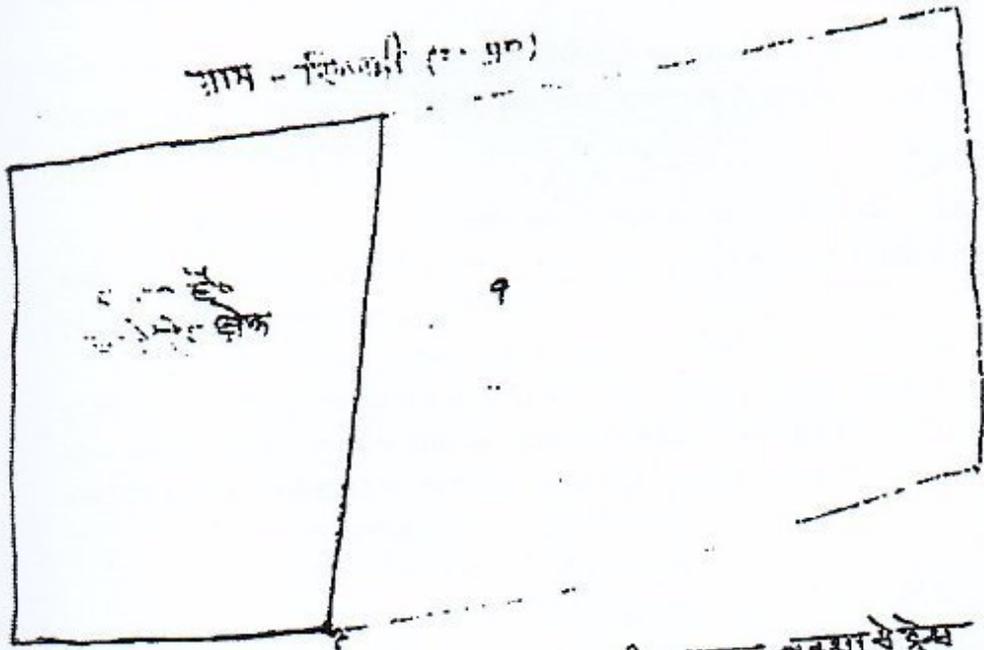


(M/s: R.K. Transport & Construction Ltd.)
Attorney - Shri Sachin Agrawal
65-A, Transport Nagar Korba (C.G.)
{Applicant}

APPROVED
अनुमोदित

23
21-12-2019
21-12-2019

ग्राम - सिवली (प. 90)



10-14-20
सिवली

टीप - मूल नबरा से इस
फिसा / W. D.

14-20

मध्यप्रदेश शासन
खनिज साधन विभाग
मंत्रालय

क्रमांक/ /132/2020/12/1/

भोपाल, दिनांक:-

-: आदेश :-

मध्यप्रदेश रेत (उत्खनन खनन, परिवहन, भण्डारण एवं व्यापार) नियम, 2019 के अंतर्गत की गई निविदा प्रक्रिया में जिला सिंगरौली हेतु मेसर्स/ मेसर्स आर. के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि., 65-ए, ट्रांसपोर्ट नगर कोरबा, जिला कोरबा (छ.ग.) को सफल निविदाकार घोषित किया गया है। उक्त के क्रम में शासन द्वारा निम्नांकित रेत खदान मेसर्स मेसर्स आर. के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि., 65-ए, ट्रांसपोर्ट नगर कोरबा, जिला कोरबा (छ.ग.) के पक्ष में अवधि दिनांक 30-06-2023 तक हेतु आवंटित की जाती है।

क्रमांक	जिला	तहसील	खदान का नाम	खसरा नं.	रकबा (हे0)
1	सिंगरौली	चितरंगी	ठटरा	01	4.950

(राजेश कुमार कौल)
अवर सचिव

मध्यप्रदेश शासन, खनिज साधन विभाग

भोपाल, दिनांक:- 21/09/2020

पृ. क्रमांक/4403 /132/2020/12/1/

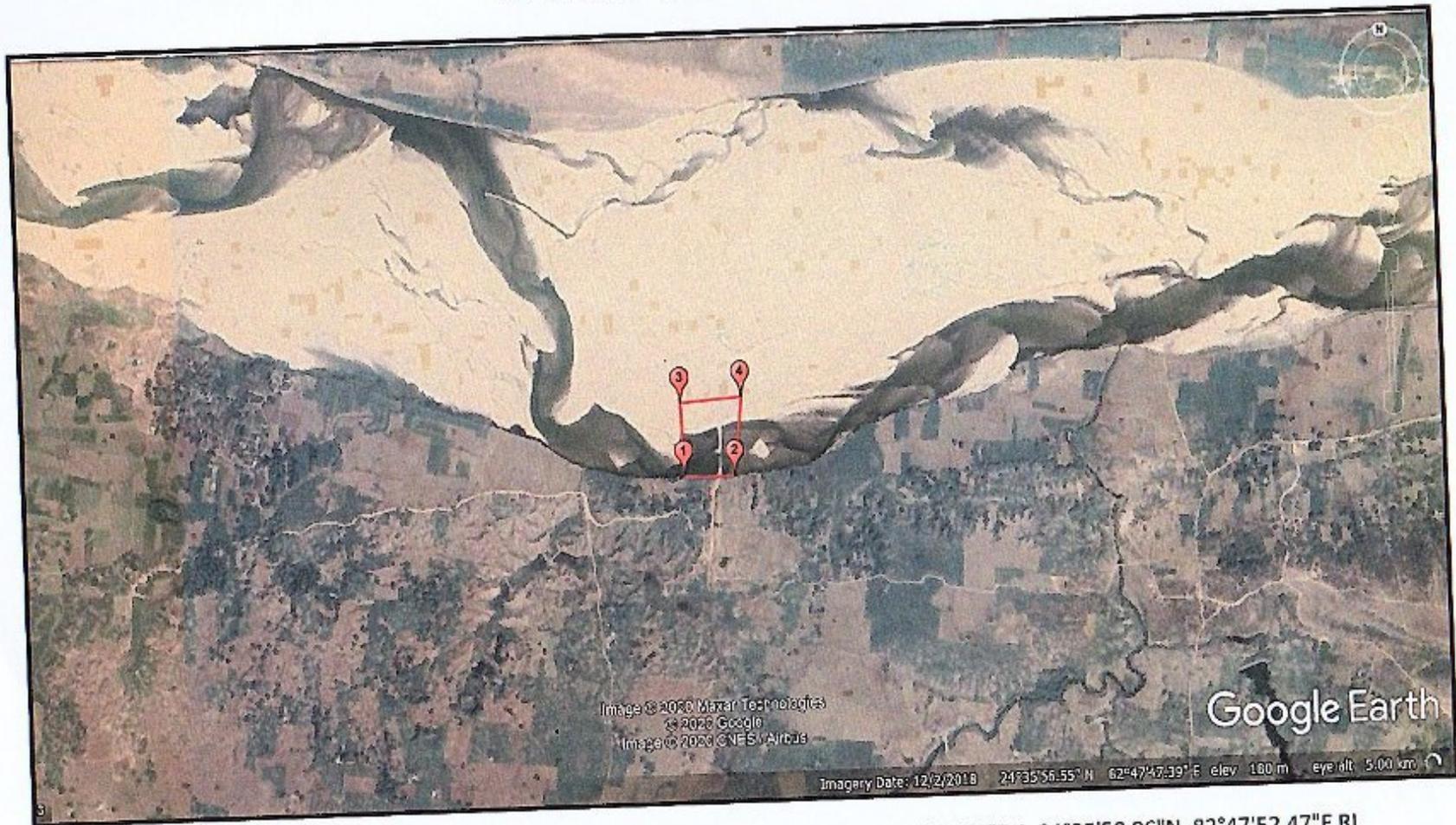
प्रतिलिपि:-

1. सदस्य सचिव, म0प्र0 सिया, पर्यावरण परिसर, भोपाल।
2. कलेक्टर, जिला सिंगरौली म0प्र0।
3. कार्यपालक संचालक, म0प्र0 राज्य खनिज निगम, पर्यावास भवन, भोपाल।
4. संचालक, संचालनालय भौमिकी तथा खनिकर्म, म0प्र0 भोपाल।
5. मेसर्स आर. के. ट्रांसपोर्ट एण्ड कंस्ट्रक्शन लि., 65-ए, ट्रांसपोर्ट नगर कोरबा, जिला कोरबा (छ.ग.) की ओर आवेदन दिनांक 21/09/2020 के संबध मे सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
6. गार्ड फाईल।

अवर सचिव

मध्यप्रदेश शासन, खनिज साधन विभाग

GOOGLE MAP THATARA



1.. $24^{\circ}35'50.19''\text{N}$, $82^{\circ}47'44.50''\text{E}$ 2. $24^{\circ}35'50.04''\text{N}$, $82^{\circ}47'51.29''\text{E}$ 3. $24^{\circ}35'58.51''\text{N}$, $82^{\circ}47'44.29''\text{E}$ 4. $24^{\circ}35'58.96''\text{N}$, $82^{\circ}47'52.47''\text{E}$ RL
SOUTH TO NORTH 179 TO 181

फार्म पी -II

भूमि का ब्यौरा हेक्टेयर में एवं करों का ब्यौरा रुपये पैसों में

खसरा

ग्राम: ठटरा		हल्का : ठटरा		रा.नि.म. : मौहरिया		तहसील : चितरंगी		जिला : सिंगरौली		वर्ष: 2020-2021	
क्रमांक	क्षेत्रफल (और यदि भूमि खातो मे सम्मिलित न हो तो उसका वर्णन)	कब्जेदार का नाम, उसके पिता का या पति का नाम तथा निवास स्थान, अधिकार जिसके अन्तर्गत भूमि धारण की गई हो और देय राजस्व का लगान	किसी भूमिस्वामी या पट्टेदार का या किसी मौरूसी काशतकार के उप पट्टेदार का नाम, पिता का नाम, लगान या पट्टे की रकम और उप-पट्टे पर दिए गये भाग का क्षेत्रफल	खाते की भूमि						खाते के बाहर के क्षेत्रों मे बोई गई फसल का नाम तथा क्षेत्रफल	कैफियत
				क्षेत्रफल जिसमे वर्ष के दौरान में फसल उगाई गई			पड़ती का क्षेत्रफल				
			फसल का नाम	क्षेत्रफल	दुफसली क्षेत्रफल	चालू वर्ष की पड़ती	2 से 5 वर्ष तक की पड़ती	अन्य पड़ती अर्थात् 5 वर्ष से अधिक			
1	2	3	4	5	6	7	8	9	10	11	12
1	16.9400 सोन नदी 16.9400	(शासकीय) सम्पूर्ण भाग शासकीय									म.प्र.शासन

नोट :-

1. यह प्रपत्र केवल प्रार्थी की जानकारी के लिये है ।
2. इसका उपयोग किसी भी न्यायालय में साक्ष्य के रूप में नहीं किया जा सकता है ।
3. डिजिटली साइंड कॉपी के लिए आई. टी. सेंटर से, लोक सेवा केंद्र से अथवा ऑनलाइन आवेदन करें ।
4. प्रविष्टियों में सुधार/संशोधन हेतु संबंधित जिला/तहसील कार्यालय में संपर्क करें ।

PRE FEASIBILITY REPORT

1. Introduction

1. Identification of project and project proponent

The Sand Mining area is located in Son River Bed area at Village – Thatara , Tehsil – Chitrangi, District-Singrauli (M.P.). 4.95 Ha quarry lease area with production Capacity 130530 cubic meter per year is being operated by the lessee M/s R. K. Transport & Construction Ltd., having register office at 65A, Transport Nagar, Korba Dist. Korba (CG).

2. Brief description & nature of the project

The proposed mining activity will be carried out by the semi mechanized method will be adopted for extraction of ordinary sand. Keeping the productivity and safety in mid. Semi mechanized quarry operation shall be done by utilizing hand shovel, spade, crow bars, water tanker etc. will be required to deploy for mining works, dumpers will be required for loading and transportation purpose.

3. Need for the project and its importance to the country and or region

Sand has become a very important mineral for our society due to its many uses. It can be used for making concrete, filling roads, building sites, brick-making, making glass, sandpapers, reclamations, and etc. The role of sand is very vital with regards to the protection of the coastal environment. It acts as a buffer against strong tidal waves and storm surges by reducing their impacts as they reach the shoreline. Sand is also a habitat for crustacean species and other related marine organisms. Sand also plays an important role in our tourism industry as it is an integral part of our beach attractions. Each has its own requirements in respect of the quality of the sand. This sand is taken from what are essentially non-renewable resources.

4. Demand –Supply gap

Sand is easily available in country.

5. Imports vs. Indigenous production

No import has been proposed for the sand as state as well as country has enough reserve.

6. Export possibility

No export will be proposed

7. Employment generation (direct and indirect) due to the project

During mining operation about 58-69 labours i.e. un-skilled will be required.

Indirect employment - Driver, cleaner for loader & dumper, loading and unloading points where labours are required.

2. Project description

1. Types of project: Mining project of sand stone.

2. Location of the Project

District/State	Tehsil	Village	Khasara no.	Area in ha	Ownership of land
Singrauli (M.P.)	Chitrangi	Thatara	01	4.95	Govt. land

3. Details of alternate site: Mining is a site specific project. And mineral deposit has been identified by certifying agency; hence alternative site is not applicable.

4. Size or magnitude of operation: The total lease area is 4.95 ha area and total production is proposed 130530 cubic meter per year through opencast semi mechanized mining method.

5. Project description with process details:

All mining operations will be carried out by semi mechanized method of mining using hand tools such as spades, crowbar; chisel etc.

Reclamation/Backfilling: - No reclamation will be proposed.

6 Raw Material Requirement: No raw material is required for the mining of sand.

7 Recycling and Reuse

No sub grades mineral will be generated.

8 Water source: The water resource is available in the form of hand pump / dug well near the applied area.

Electric System

Usage of Power will not be required for any phase of mining.

4 Solid waste management: As such no solid waste will be generated from excavation of sand.

5 Site analysis

i. Connectivity: The lease area is located at NE direction of Chitrangi 35km away from area, and eastern direction 03km away from Lamsarai village. The accessibility of the area is by connected by well metaled road from Chitrangi to Thatara.

ii. Land form, land use & land ownership: Land use of the area is Govt land.

District/State	Tehsil	Village	Khasra no.	Area in ha	Ownership of land
Chitrangi (M.P.)	Chitrangi	Thatara	01	4.95	Govt. land

iii. Topography :-

Topographically the applied area is Son River bed area and its topography is subject to change with flood level and excavation done in general the area has highest level of 181m while lowest one is of 179m thus average 2m is the general elevation difference.

iv. Existing land use pattern: Existing land use pattern of the mining lease area is Govt land.

Details of Nearest environmental setting in the Study Area

S. No.	Particulars	Details
1	Latitude	24° 35'50.04"N to 24° 35'58.96"N
2	Longitude	82°47'44.29"E to 82°47'52.47"E
3	Height above mean sea level	181-179m
4	Nearest City	Singrauli about 45 km -SSW
5	Nearest Railway Station	Phaphrakund – 24km - SE
6	Nearest Airport	Sidhi Airstrip -102.00 km -WSW
7	Nearest Highway	SH- 5 -25.00 KM - E
8	Nearest Village	Newari – 2.00 km- SSE
9	Hills/Valleys	No
10	Ecological Sensitive Zone	No national parks and sanctuary
12	Historical Place	No
13	Nearest River/ Nalla	Son RF – 5.50 km – S Kaimur RF – 14.50 km – W Son river – 0.00 km Belan Nadi -12.25 km – N Local nala – 1.25km - E
14	Forest	NO
15	Other Industries within 10km radius	NO

v. Existing infrastructure: No infrastructure was exist within lease area.

vi. Social infrastructure available:

Planning brief

a. Planning concept: It is a mining project.

b. Population projection: The project is small in magnitude. No influx of population is expected as labour shall be deployed from the local villages.

c. Land use planning (breakup along with green belt etc.)

Items	Existing	At the end of lease period
Total Mineable area	4.95 ha	
Ultimate depth of mining	Nil	3m
Ultimate pit slope	Nil	Nil
Area under dumps	Nil	Nil
Area under pits	Nil	Nil
Area to be reclaimed	Nil	Nil
Infrastructure & Road	Nil	Nil
Mineral storage	Nil	Nil
Plantation	Nil	1500m along the river bed

d. Assessment of infrastructure demand (physical and social)

Mining Machineries like dumpers, will be required for the sand mining.

e. Amenities/facilities: As such no facilities will be required.

6 Proposed infrastructure

a. Industrial area (processing area): The project is mining project.

b. Residential area (non processing area): No residential area is proposed for the subject project.

vii. Connectivity (traffic and transportation road/rail/metro/water ways etc):

The lease area is located at NE direction of Chitrangi 35km away from area, and eastern direction 03km away from Lamsarai village. The accessibility of the area is by connected by well metaled road from Chitrangi to Thatara.

c. Drinking water management (source & supply of water):

Drinking water is available in dug well and tube-well in village orgai , which is near the area.

d. Sewerage system: No construction or sewage waste is expected from the mining process.

e. Industrial waste management: No industrial waste will be generated.

f. Solid waste management: As such no solid waste will be generated from excavation of sand mining.

g. Power requirement & supply/source: Usage of Power will not be required for any phase of sand mining.

7 Rehabilitation and Resettlement (R & R) Plan: No R&R plan is required as no displacement of people is proposed for the mining project.

8 Project Schedule and Cost estimates

a. Likely date of start of construction and likely date of completion (time schedule for the project to be given)

The subject mining project will be proposed and it will be start after obtaining of environmental clearance & consent to operate.

b. Estimated project cost along with analysis in terms of economic viability of the project.

Small level mining activity has been carried out.

9 Analysis of proposal (final recommendations)

i. Financial and social benefits with special emphasis on the benefit to the local people including tribal population, if any, in the area.

The mining project will create local employment to the villagers and they will probably get employment.



Madhya Pradesh State Mining Corporation Ltd.

Personal Details

Reference No	MN011700000144	R.Q.P. Number	RQP/DGMMP/58/2013
Transaction Id	18051708803185021836	Payment Status	Payment Done
Applicant's Name	MUNINDRA KUMAR PANDEY	 Photo & Signature	
Address	PURANA RAJYA PARIVAHAN DIPO KE PICHHE, DHEKAHA, REWA, MADHYAPRADESH		
Mobile Number	9630311533		
Unique Identity Number	676946352735		
Email Address	munindrapandey@rediffmail.com		

Mining District List

Sno.	District Name
1	Singroli
2	Sidhi
3	Annupur
4	Shahdol
5	Katni
6	Jabalpur
7	Dindori
8	Umaria
9	Balaghat
10	Panna

Fee Details

Application Fee	Rs. 25000
Portal Charge	Rs. 84.74
G.S.T.(9% SGST and 9% CGST out of 18%)	Rs. 15.26
Total Amount	Rs. 25100
GSTNO.	23AAECM7539B1ZQ

Document Section

SNo	Document Name	link
1	Identity Proof(.jpg upto 200KB)	

File Name

Identity Proof(.jpg upto 200KB)

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* आवेदनक सुचना- आवेदनक उपरलक्षित तरीक से दुसरी आवेदनक अर्जाक को संभालत का रहीं।



संचालनालय भौमिकी तथा खनिकर्म मध्यप्रदेश

मध्यप्रदेश गौण खनिज नियम 1996 के अंतर्गत
मान्यता प्राप्त योग्य व्यक्ति

प्रमाण पत्र



श्री मुनीन्द्र कुमार पाण्डेय, पिता श्री बाल गोविन्द पाण्डेय, पता पुराना राज्य परिवहन डिपो के पीछे, डेकहा, शिवा, मध्यप्रदेश, जिनकी फोटो तथा हस्ताक्षर अभिप्रमाणित है, को म.प्र. गौण खनिज नियम 1996 के अंतर्गत मान्यता प्राप्त योग्य व्यक्ति के रूप में प्रदत्त पंजीयन क्रमांक **RQP/DGMMP/58/2013**, दिनांक 14.06.2018 से 13.06.2023 की अवधि के लिये नवीनीकृत किया जाता है।

मान्यता प्राप्त व्यक्ति के हस्ताक्षर

भोपाल, दिनांक 26.04.2018

संचालक
भौमिकी तथा खनिकर्म
मध्यप्रदेश, भोपाल



Quality Council of India

National Accreditation Board for Education & Training



CERTIFICATE OF ACCREDITATION

Creative Enviro Services, Bhopal

42, Doorsanchar Colony, Near Savoy Complex, Behind UCO Bank, Bhopal- 462039

Accredited as Category - A organization under the QCI-NABET Scheme for Accreditation of EIA Consultant Organizations: Version 3 for preparing EIA-EMP reports in the following Sectors:

Sl. No.	Sector Description	Sector (as per)		Cat.
		NABET	MoEFCC	
1	Mining of minerals including opencast / underground mining	1	1 (a) (i)	A
2	Thermal power plants	4	1 (d)	A
3	Mineral beneficiation	7	2 (b)	A
4	Metallurgical industries (ferrous & non-ferrous)	8	3 (a)	A
5	Cement plants	9	3 (b)	A
6	Chemical fertilizers	16	5 (a)	A
7	Pesticides industry and pesticide specific intermediates (excluding formulations)	17	5 (b)	A
8	Synthetic organic chemicals industry (dyes & dye intermediates; bulk drugs and intermediates excluding drug formulations; synthetic rubbers; basic organic chemicals, other synthetic organic chemicals and chemical intermediates)	21	5 (f)	A
9	Distilleries	22	5 (g)	A
10	Common Municipal Solid Waste Management Facility (CMSWMF)	37	7 (i)	B
11	Building and construction projects	38	8 (a)	B

Note: Names of approved EIA Coordinators and Functional Area Experts are mentioned in RAAC minutes dated May 29, 2020 posted on QCI-NABET website.

The Accreditation shall remain in force subject to continued compliance to the terms and conditions mentioned in QCI-NABET's letter of accreditation bearing no. QCI/NABET/ENV/ACO/20/1419 dated August 04, 2020. The accreditation needs to be renewed before the expiry date by Creative Enviro Services, Bhopal following due process of assessment.

Sd/-

Sr. Director, NABET

Dated: August 04, 2020

Certificate No.

NABET/EIA/2023/RA 0176

Valid till

Oct 22, 2023

For the updated List of Accredited EIA Consultant Organizations with approved Sectors please refer to QCI-NABET website.

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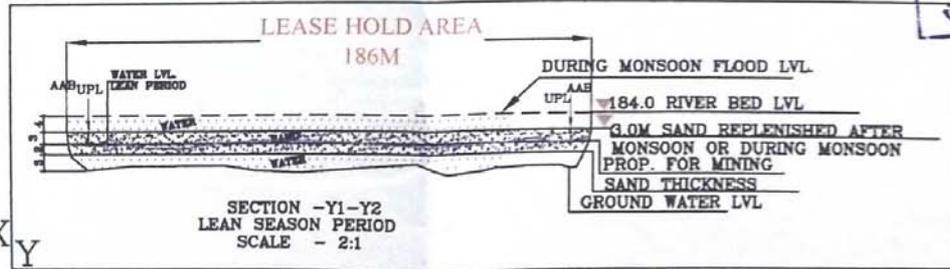
SL. No.	SYMBOL	DESCRIPTION
01	—	LEASE BOUNDARY
02	—	ULTIMATE PIT LIMIT
03	⊙ 180.0	REDUCE LVL
04	⊙	TEMP. BENCH MARK
05	—	SECTION LINE
06	⊖	SAND
07	■	PLAN PERIOD WORKING
08	□	PLAN PERIOD PLAN
09	⊖	PLAN PERIOD LEVEL
10	⊙ 177.0	PREMANSOON LVL
11	⊙ 180.0	POSTMANSOON LVL
12	—	RIVER BANK

ENVIRONMENTAL MANAGEMENT PLAN & SECTION

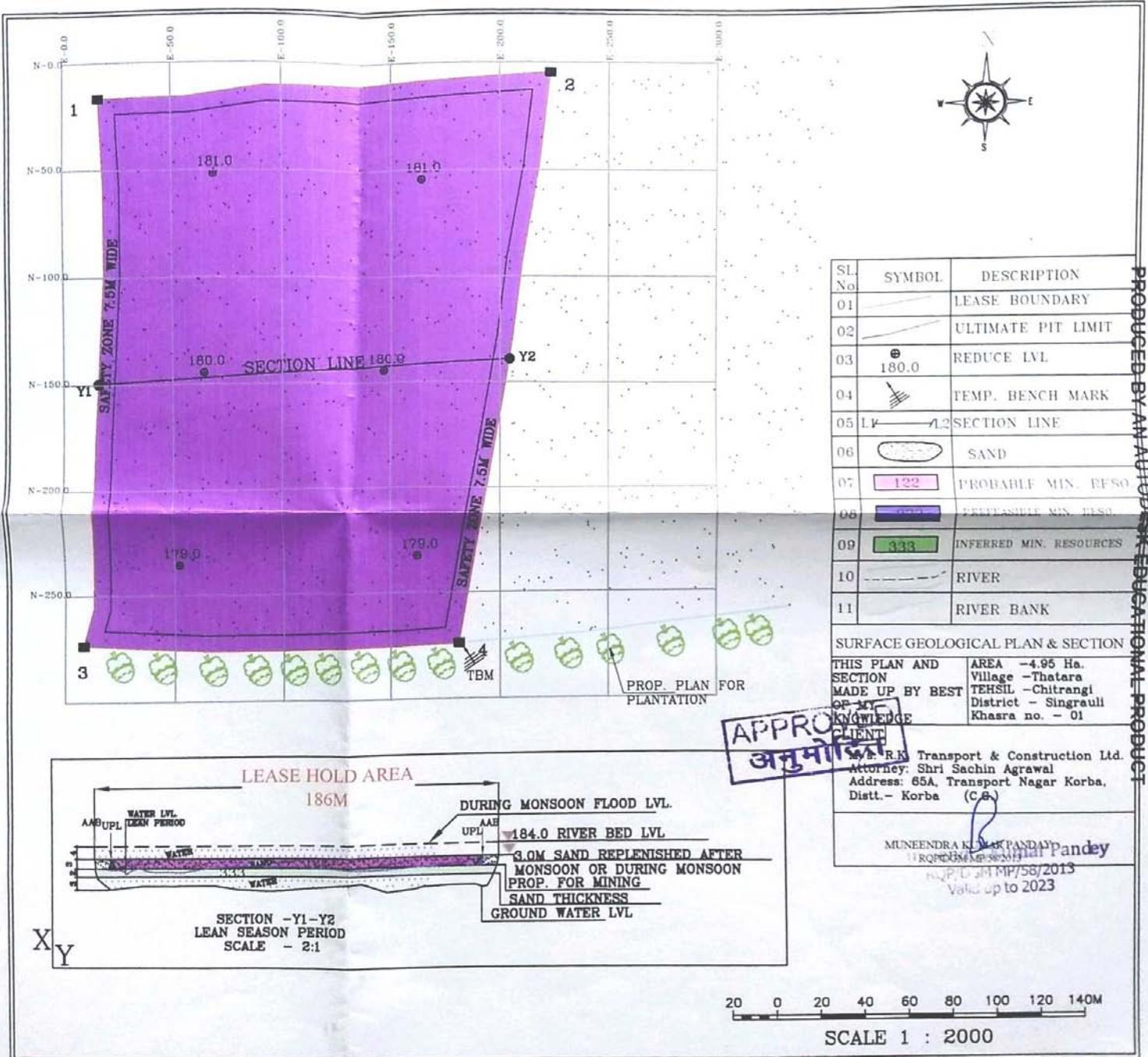
THIS PLAN AND SECTION
 MADE UP BY BEST OF MY
 AREA - 4.95 Ha.
 Village - Thatara
 TEHSIL - Chitrangi
 District - Singrauli
 Kharsa no. - 01

APPROVED
 अनुमोदित

Best Transport & Construction Ltd.
 Address: 65A, Transport Nagar, Korba,
 Distt - Korba (M.P.) 497001
 V. 14/10/2023
 MUNEEB KUMAR PANDAY
 RQP/DM/15/58/2013



SCALE 1 : 2000



SL. No.	SYMBOL	DESCRIPTION
01	—	LEASE BOUNDARY
02	—	ULTIMATE PIT LIMIT
03	⊙ 180.0	REDUCE LVL
04	⊙	TEMP. BENCH MARK
05	—	SECTION LINE
06	○	SAND
07	122	PROBABLE MIN. RESO.
08	122	FEASIBLE MIN. RESO.
09	333	INFERRED MIN. RESOURCES
10	—	RIVER
11	—	RIVER BANK

SURFACE GEOLOGICAL PLAN & SECTION
 THIS PLAN AND SECTION MADE UP BY BEST OF MY KNOWLEDGE

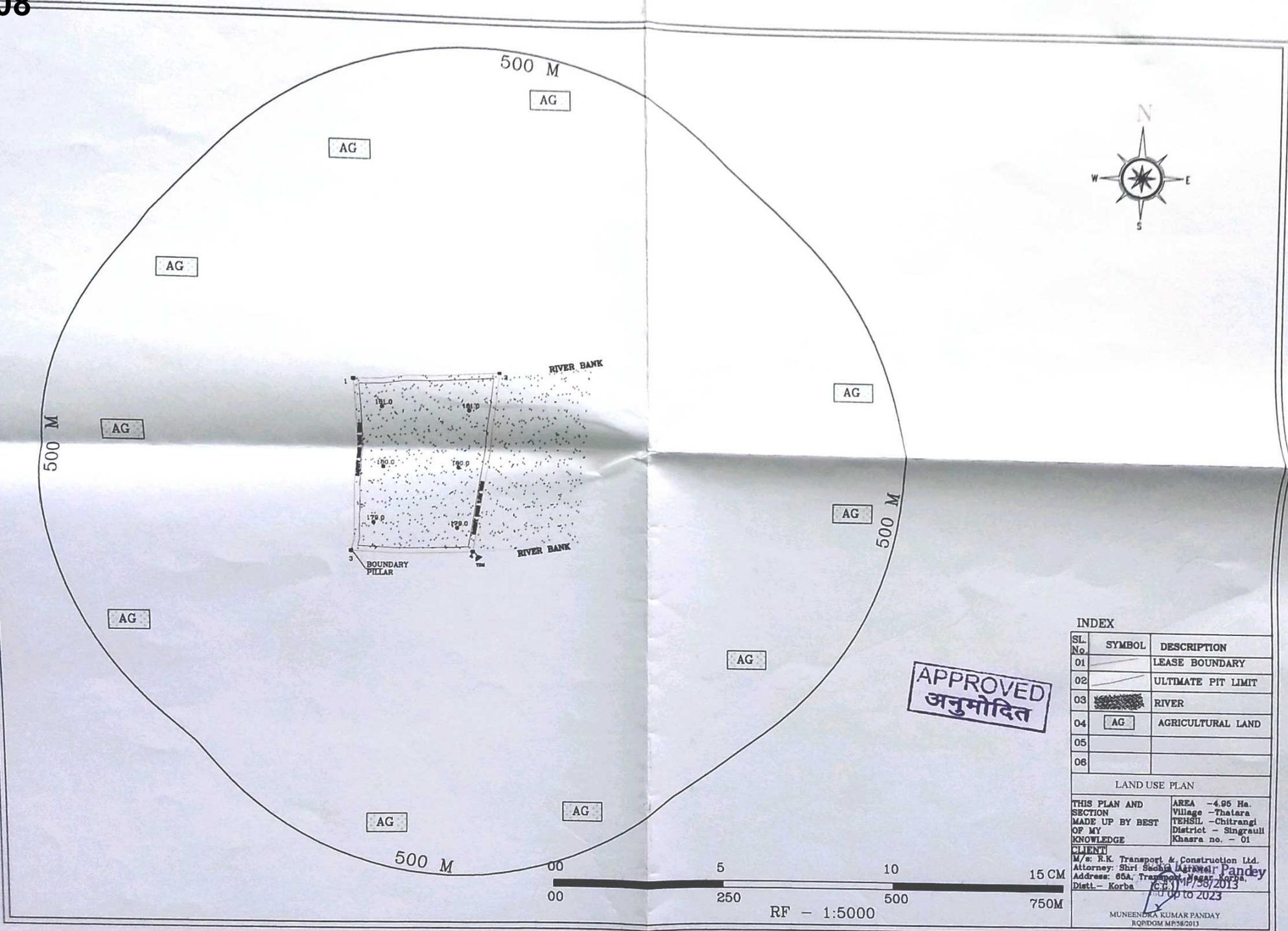
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 Village - Thatara
 TEHSIL - Chitrangi
 District - Singrauli
 Khasra no. - 01

APPROVED
अनुमोदित

MUNEENDRA K. PANDAY
 R.P.D. No. MP/58/2013
 Valid up to 2023

20 0 20 40 60 80 100 120 140M
SCALE 1 : 2000

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SL. No.	SYMBOL	DESCRIPTION
01		LEASE BOUNDARY
02		ULTIMATE PIT LIMIT
03		RIVER
04		AGRICULTURAL LAND
05		
06		

LAND USE PLAN

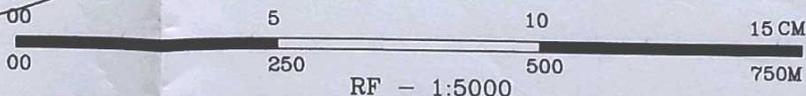
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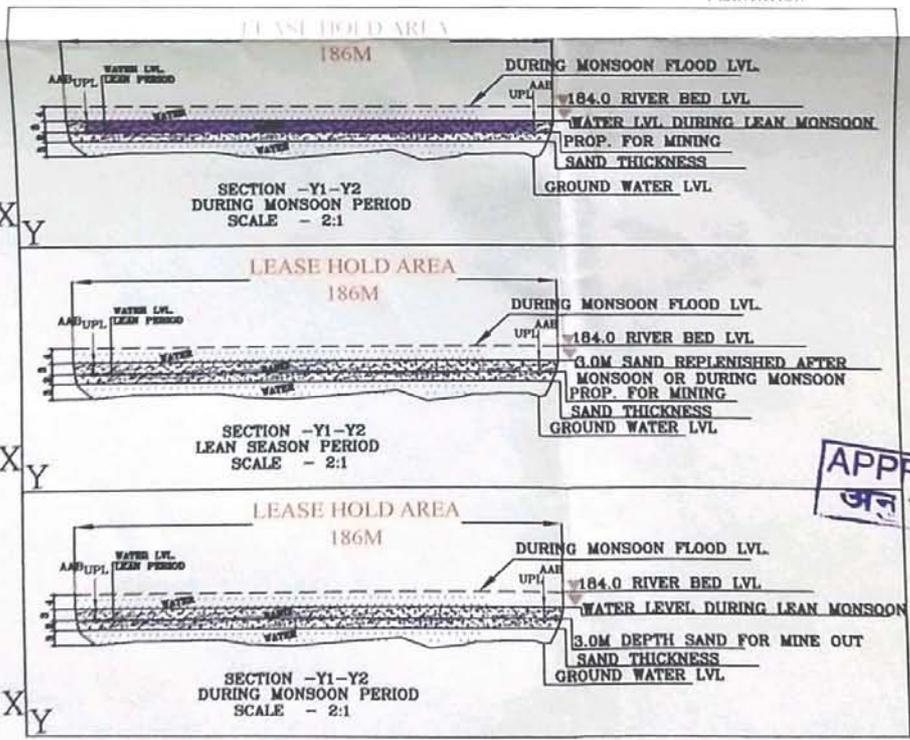
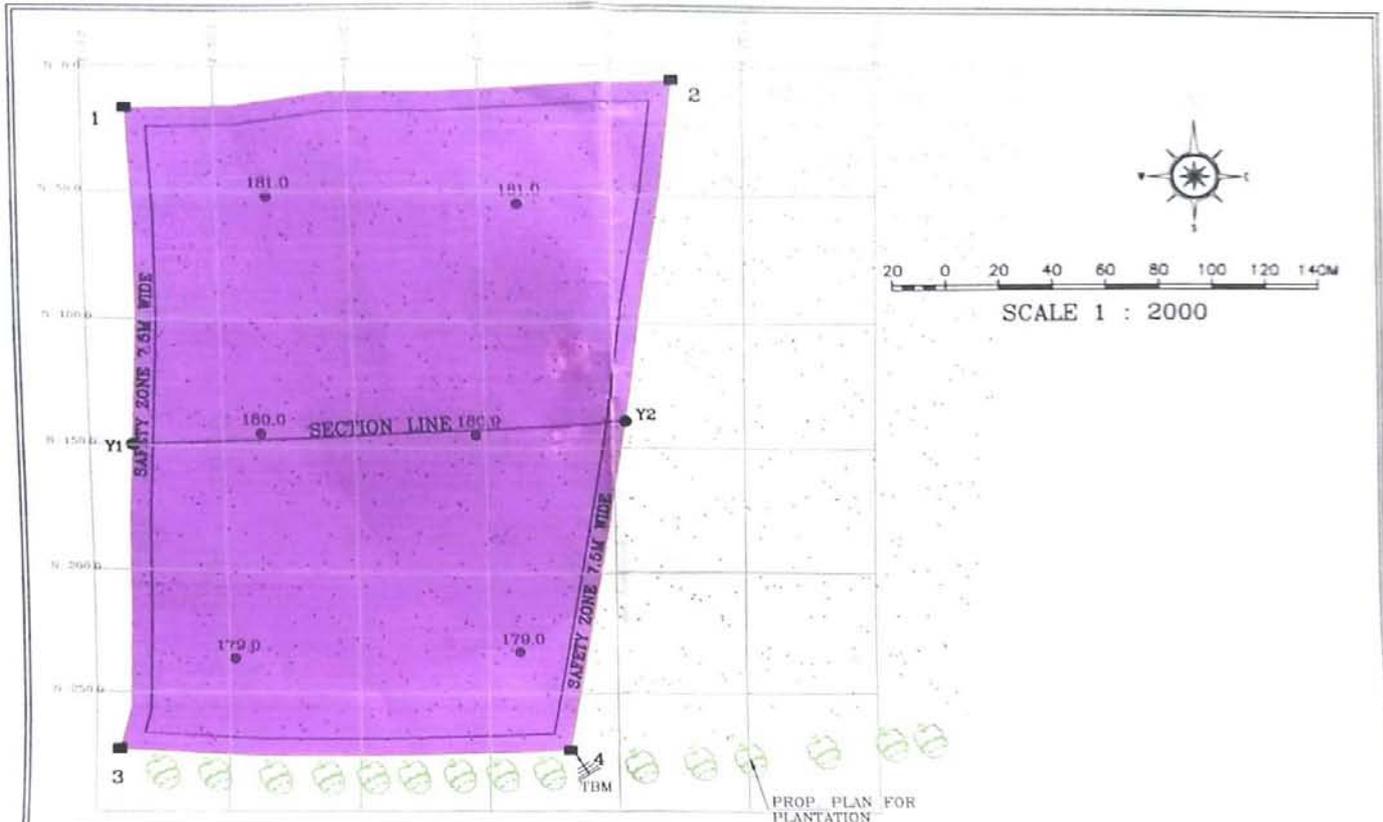
AREA - 4.95 Ha.
Village - Thatara
TEHSIL - Chitrangl
District - Singrauli
Khasra no. - 01

CLIENT
M/s: R.K. Transport & Construction Ltd.
Attorney: Shri Sushil Kumar Pandey
Address: 65A, Transport Nagar, Korba,
Distt.- Korba (C.P.) 49738/2013
Valid up to 2023

MUNEENDRA KUMAR PANDAY
RQP/DCM/MP/58/2013

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SL No.	SYMBOL	DESCRIPTION
01		LEASE BOUNDARY
02		ULTIMATE PIT LIMIT
03		REDUCE LVL
04		TEMP. BENCH MARK
05		SECTION LINE
06		SAND
07		THREE YEAR PLANT
08		PRE MONSOON LVL
09		PROP. WORKING LVL
10		POST MONSOON LVL
11		RIVER BANK
12		THREE YEAR WORKING

APPROVED
जन प्रति

THREE YEAR PLAN AND SECTION

THIS PLAN AND SECTION MADE UP BY BEST OF MY KNOWLEDGE CLIENT

M/s. R.K. Transport & Construction Ltd.
Attorney: Shri Sachin Agrawal
Address: 65A, Transport Nagar, Korba, Distt. - Korba (C.G.)

MUNEENDRA KUMAR PANDAY
RQP/SM/MS/2013

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